

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. NO. 384 of 2019

(Earlier O.A. No. 156 of 2015)

IN THE MATTER OF:

SUNITA PANDEY AND ANR.

.....APPLICANTS

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENT(S)

**AFFIDAVIT BY DEPARTMENT OF DRINKING WATER AND
SANITATION, MINISTRY OF JAL SHAKTI IN COMPLIANCE
TO THE DIRECTIONS AS CONTAINED IN THE ORDER DATED
28.01.2020 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL.**

Date : 12.05.2020

Place: New Delhi

Through:

FILED BY

ARDHENDUMAULI KUMAR PRASAD

Senior Central Government Standing
Counsel

National Green Tribunal

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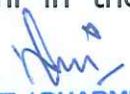
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SANITATION, MINISTRY OF JAL SHAKTI IN COMPLIANCE
TO THE DIRECTIONS AS CONTAINED IN THE ORDER DATED
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MOST RESPECTFULLY SHOWETH:

I, Dharmendar Rai, aged about 45 years, employed/ appointed as the Under Secretary, Department of Drinking Water and Sanitation (DoDWS), Ministry of Jal Shakti, New Delhi functioning/ officiating at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am duly authorized and competent to swear this affidavit for and on behalf of Department of Drinking Water and Sanitations, Ministry of Jal Shakti, New Delhi in the above matter.


धर्मेंद्र राय / DHARMENDAR RAI
भारत सरकार के अवर सचिव
Under Secretary to Govt. of India
पेयजल और स्वच्छता विभाग
Department of Drinking Water & Sanitation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

2. That I have read and understood the order dated 28.01.2020 passed by this Hon'ble Tribunal and filing this affidavit in compliance to the directions thereof.
3. That this affidavit is being filed in terms of directions of Hon'ble Tribunal under its order dated 28.01.2020, on behalf of Department of Drinking Water and Sanitation under Ministry of Jal Shakti, New Delhi.
4. That the deponent craves liberty to raise additional submissions or file additional affidavits in case need arises during the course of arguments.

BRIEF SUBMISSIONS:

5. That this Hon'ble Tribunal, while hearing the matter on 28.01.2020 has observed that timelines for total remedial needs to be preponed to 31.12.2020 in view of serious health consequences. In the interim period, alternate arrangements needs to be made for the supply of safe potable water to inhabitants of affected areas. Accordingly, the concerned States were requested to prepone the time lines to 31.12.2020 for total remedial measures and to make alternate arrangements for supply of safe drinking water to inhabitants of affected areas in the interim period. The Central Government was directed to rigorously monitor the progress and to file a status report as on 31.03.2020 before the next date, i.e., 15.05.2020. A true copy of the order dated 28.01.2020 is annexed herewith as **ANNEXURE – R1.**


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Department of Drinking Water & Sanitation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Govt. of India
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The action/ progress in compliance to the judgment of Hon'ble NGT directions dated 28.01.2020 & other interventions at Department level are submitted in succeeding paras for kind consideration.

6. That a letter from the Department of Drinking Water & Sanitation dated 12.02.2020, was sent to Chief Secretaries of all States having Arsenic affected habitations to take necessary action to improve the provision of potable drinking water supply in Arsenic affected habitations and to prepone the time lines to 31.12.2020 for total remedial measures and to make alternate arrangements for supply of safe drinking water to inhabitants of affected areas in the interim period. A copy of the order dated 28.01.2020 passed by the Hon'ble NGT was forwarded to States for compliance and to submit their compliance report with latest status as on 31.03.2020. A true copy of letter dated 12.02.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R2**.

7. That a review meeting on implementation of Jal Jeevan Mission in West Bengal was held on 21.02.2020 at Kolkata under the Chairmanship of Additional Secretary & Mission Director, National Jal Jeevan Mission (NJJM), Department of Drinking Water Sanitation with Principal Secretary, Public Health Engineering Department and other officials of Government of West Bengal. During the meeting status of implementation of


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Department of Drinking Water & Sanitation
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Jal Jeevan Mission, National Water Quality Sub-Mission

(NWQSM) and provisions of potable drinking water in Arsenic & Fluoride affected habitations were reviewed. The State Government was asked to provide potable water in quality-affected areas especially Arsenic and Fluoride affected habitations, on priority and to submit the compliance report as per direction of Hon'ble NGT.

8. That a letter dated 28.02.2020 from the Department of Drinking Water & Sanitation was sent to all Arsenic affected States to prioritize provision of potable water in quality-affected areas. As an interim measure, it was suggested that Community Water Purification Plants (CWPPs) should be taken up to provide 8-10 litre per capita per day (lpcd) potable water to meet drinking & cooking needs of every household residing in such affected areas. States were also requested to take action in this regard and to submit the action taken report by 30.04.2020 for onward submission to Hon'ble NGT. A true copy of letter dated 28.02.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R3.**

9. That to review and expedite the implementation of water quality in Arsenic & Fluoride affected habitations, 16th Apex Committee meeting was convened on 03.03.2020 under the Chairmanship of Secretary, Department of Drinking Water & Sanitation. During the meeting, the progress of coverage of Arsenic affected habitations was reviewed with the representatives of Assam, Bihar, Jharkhand, Karnataka, Punjab,



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Uttar Pradesh & West Bengal States. During the meeting, 90 eligible project proposals covering 76 Arsenic-affected habitations and 275 Fluoride-affected habitations with eligible central share of ₹ 78.92 Crore was approved under NWQSM. The committee also reviewed the status of coverage of Arsenic-affected habitations in light of Hon'ble NGT directions. States were reemphasized to prepone the time lines to 31.12.2020 for total remedial measures and to make alternate arrangements for supply of safe drinking water to inhabitants of Arsenic-affected areas in the interim period and to ensure the strict compliance of Hon'ble NGT's Order dated 28.01.2020. The Committee also directed that as planning and implementation of piped water supply scheme based on a safe water source will take time, as a purely an interim measure, installation of Community Water Purification Plants (CWPPs) should be taken up to provide 8-10 lpcd potable water to meet drinking and cooking need of every household as well as schools, anganwadi, health centers, etc. in such villages/ habitations as per Jal Jeevan Mission (JJM) Guidelines. All States were requested to review the status of coverage of Arsenic affected habitations and to submit the compliance report to this Department by 30.04.2020. A true copy of the Minutes of meeting dated 18.03.2020 is marked and annexed herewith as

ANNEXURE-R4.

10. That a review meeting on implementation of Jal Jeevan Misison in Assam was held on 12.03.2020 at Guwahati under the

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Chairmanship of Secretary, Department of Drinking Water Sanitation with Additional Chief Secretary, Public Health Engineering Department and other officials of Government of Assam. During the meeting, the progress of coverage of Arsenic & Fluoride-affected habitations were reviewed and state was directed to provide potable water in Arsenic and Fluoride affected habitation on priority and prepone the timeline as per direction of Hon'ble NGT. State was also directed to take necessary action in compliance with directions of the Hon'ble NGT order dated 28.01.2020.

11. That the discussion through video conferencing on preparation of Annual Action Plan for the year 2020-21 for achieving 100% Functional Household Tap Connection under Jal Jeevan Mission were held with all States/ UTs including Arsenic affected States during April, 2020. During the video conference, Arsenic affected States namely Assam, Bihar, Jharkhand, Punjab, Uttar Pradesh & West Bengal were asked to prepare plan for coverage of Arsenic affected habitations by 31.12.2020 as per the Hon'ble NGT direction. States were also asked to plan for providing potable drinking water with Functional Household Tap Connections to all quality affected habitations including Arsenic on priority as per Jal Jeevan Mission Guidelines. A true copy of the meeting notices of the video conference dated 31.03.2020,



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04.04.2020 & 11.04.2020 along with agenda is marked and annexed herewith as **ANNEXURE-R5**.

12. The Government of India is providing financial assistance to States/ UTs for Water Quality Monitoring and Surveillance (WQM&S) activities which inter-alia includes setting up of and upgrading existing water quality testing laboratories at various levels, providing chemicals and consumables to laboratories etc as per guidelines. Apart from that, this fund could also be used for procuring Field Test Kits for *in situ* water quality surveillance at grass root level. In order to improve the operational environment of laboratories and to ensure technical competence for specific tests/ measurements, the States/ UTs have been advised to strive for NABL accreditation of drinking water quality testing laboratories as per ISO/ IEC 17025. Under Jal Jeevan Mission (JJM), up to 2% of the allocation to States/ UTs can be utilized for WQ&MS activities. It is submitted that the States have been advised to carry out testing of drinking water sources once in year for chemical and physical parameters and twice in a year for bacteriological parameters. Contamination of ground water is geo-genic in nature, number of Arsenic-affected habitations may increase/ decrease as per permissible limit of Arsenic. As per the information reported by State Governments in the Integrated Management Information System (IMIS) of Department of Drinking Water and Sanitation, as on 25.03.2019, in all 15,615 rural habitations with population 1,35,10,030 were affected with Arsenic contamination in drinking water and as on 31.03.2020; 9,099 rural habitations with population of 67,03,765 are affected with



Arsenic contamination. The State-wise details are annexed herewith as **ANNEXURE-R6**.

13. That in March 2016, with the recommendation of NITI Aayog, an amount of ₹1,000 Crores was released to various Arsenic & Fluoride affected States for installation of community water purification plants and commissioning of piped water supply schemes. A table depicting State-wise details of release of funds and physical progress of arsenic affected habitations under NITI Aayog funds are annexed herewith as **ANNEXURE-R7 & R8**.

14. That Government of India, in March, 2017, has launched National Water Quality Sub-Mission (NWQSM) as a part of National Rural Drinking Water Programme (NRDWP), which has now been restructured and subsumed under JJM, to provide safe drinking water to 27,544 Arsenic/ Fluoride affected rural habitations which were reported by the States as on 18th August, 2016 in the country. The funds released under NWQSM are specific to cover earmarked habitations, which is over and above the NRDWP/ JJM Coverage funds released to States. Since 2017, Govt. of India has released ₹ 3,940.34 Crore to the Arsenic/ Fluoride affected States under NWQSM. A true copy of the chart depicting the utilization of funds and the physical status of the programme is annexed herewith as **ANNEXURE-R9**.



15. That water quality testing is a continuous process. Taking this into account, the State Governments have also reported that

there is an increase in number of Arsenic-affected habitations after 18th August, 2016. The State Governments are allowed to cover these over and above the earmarked Arsenic-affected habitations under NWQSM, through JJM Funds. A chart depicting the status of Arsenic affected habitations (other than earmarked under NWQSM) is annexed herewith as **ANNEXURE-R10.**

16. That it is further submitted that to enable every rural household to have Functional Household Tap Connection (FHTC) by 2024 at service level of 55 litre per capita per day (lpcd), Government of India has launched Jal Jeevan Mission (JJM), with an outlay of ₹ 3.60 lakh Crore, out of which Central's share is about ₹ 2.08 lakh Crore and remaining amount as State share. While allocating the funds under JJM to States/ UTs, 10% weightage has been given to the population residing in habitations affected by chemical contaminants. Moreover, the funds provided to the States under JJM can be utilized for taking up schemes in water quality - affected areas on priority. Under JJM, Govt. of India has released ₹ 9,951.81 Crore to States/ UTs during 2019-20. The State-wise detail of funds released to States/ UTs under JJM during 2019-20 is annexed herewith as **ANNEXURE-R11.**

17. That it is stated the Department of Drinking Water and Sanitation had organized a one day National Conference on **'Provision of Potable Drinking Water in Quality-Affected Areas'** on 07.02.2020 with all stakeholders, viz. Health and



Public Health Engineering (PHE)/ Rural Water Supply (RWS) Department officials from states, civil society, international agencies, community medicine practitioners and public health representatives etc. to enable states to present their approach, planning and strategy for providing potable water in quality-affected areas in a time-bound manner; to facilitate discussions on water quality related issues; to facilitate cross-learning and sharing of best practices from States/ UTs for improving community based water quality surveillance mechanisms; to share overview of available technological interventions for Arsenic and Fluoride removal; and to enable states to expedite provision of potable drinking water through FHTCs in quality-affected areas. A true copy of letter of invitation to States dated 27.01.2020 along with the information booklet about the National Conference is marked and annexed herewith as **ANNEXURE-R12.**

18. It is respectfully submitted that Department of Drinking Water & Sanitation, Ministry of Jal Shakti, has regularly followed up with States and efforts/ actions have been made to prepone the plan of action by State Governments to reduce the timeline to December, 2020 for coverage of Arsenic-affected habitations in the country. Under the Operational guidelines for the implementation of Jal Jeevan Mission released on 25th December, 2019, provision has been made to accord priority to quality-affected habitations. As reported by States, quarter-wise targets for the year 2020-2021 for coverage of Arsenic affected



habitations under NWQSM and other than NWQSM is at **ANNEXURE-R13** and **ANNEXURE –R14**.

19. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of Assam has informed that necessary planning has been adapted to prepone the time line for mitigation of Arsenic in affected habitations and timeline has been set to cover all Arsenic-affected habitations by 31.12.2020. The State Government also informed that as per direction of Hon'ble NGT planning has been made to install community water purification plant as an interim measure to provide optimum quantity of safe drinking water for drinking and cooking purpose. A true copy of letter of compliance report received from the Government of Assam dated 06.05.2020 is marked and annexed herewith as **ANNEXURE-R15**.
20. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of Bihar has informed that due to situation arising out of present Covid-19 pandemic, the progress of works have been badly affected and revised timeline for coverage of all Arsenic-affected habitations have been extended upto August, 2020. A true copy of letter of compliance report received from the Government of Bihar dated 06.05.2020 is marked and annexed herewith as **ANNEXURE-R16**.
21. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of Jharkhand has informed that one left out Arsenic-affected habitation will be covered before

December, 2020, for which proposal of Community Water Purification Plant has already been approved by the Ministry and is in a process of tendering which is delayed due to lockdown. A true copy of letter of compliance report received from the Government of Jharkhand dated 04.05.2020 is marked and annexed herewith as **ANNEXURE-R17**.

22. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of Punjab has submitted the quarterly target plan for covering Arsenic-affected habitations and informed that coverage of few habitations may go beyond December, 2020 due to Covid-19. A true copy of letter of compliance report received from the Government of Punjab dated 04.05.2020 & 07.05.2020 is marked and annexed herewith as **ANNEXURE-R18**.

23. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of Uttar Pradesh has informed that total coverage of Arsenic-affected habitations have been preponed to December, 2020. The State has also informed that installation of Arsenic removal units are under progress as an interim measure in affected habitations. A true copy of letter of compliance report received from the Government of Uttar Pradesh dated 04.05.2020 is marked and annexed herewith as **ANNEXURE-R19**.

24. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of West Bengal has informed that State has taken initiatives for providing alternative safe

water sources in the interim period by extension of pipelines from nearby Piped Water Supply Schemes and installation of Community Water Purification Plants, wherever it is required. State has also informed that the desired achievements may get affected due to prevailing lockdown condition in the State. A true copy of letter of compliance report received from the Government of West Bengal dated 04.05.2020 & 06.05.2020 is marked and annexed herewith as **ANNEXURE-R20**.

25. It is respectfully submitted that drinking water supply is a State subject and Government of India provides financial and technical assistance to States/ UTs, which is being done diligently. Department of Drinking Water & Sanitation, Ministry of Jal Shakti, has fulfilled all the obligations in compliance to the directions of Hon'ble NGT and undertook regular review meetings with States, given approval for all eligible proposals under NWQSM and also made provision to utilize JJM Funds for potable water in quality affected habitations *inter-alia* which includes Arsenic.

In view of the above submissions, this Hon'ble Tribunal is requested to dispose the matter with appropriate orders as deemed fit and proper in the interest of justice. It is further assured that D/o DWS under Ministry of Jal Shakti will continue to impress upon States to make provision of safe drinking water to remaining Arsenic affected habitations in the Country on priority.



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भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

DEPONENT

VERIFICATION:

Verified at New Delhi, on this the 12th day of May, 2020
that the contents of the above Affidavit are true and
correct to my best of knowledge. No part of it is false
and nothing material has been concealed there from.



धर्मेन्द्र राय / DHARMENDAR RAI
भारत सरकार के अधीन अधिव
Under the Government of India
पेयजल और स्वच्छता विभाग
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Through:

(ARDHENDUMALI KUMAR PRASAD)

Place: New Delhi.

Advocate,

Dated: 12.05.2020.

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(With report dated 13.12.2019)

Mrs. Sunita Pandey & Anr.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 28.01.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Respondent(s):

Dr. Abhishhek Atrey, Advocate for MoEF&CC
Mr. Pradeep Mishra, Advocate for UPPCB
Mr. Raj Kumar, Advocate for CPCB
Mr. Ardehendumauli Kumar Prasad, Advocate for MoWR

ORDER

1. The steps to deal with the problem of contamination of groundwater due to Arsenic and availability of clean drinking water in Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shahjhanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao and certain other districts in Uttar Pradesh and other similarly affected areas in the country including in

Assam, Bihar, Jharkhand, Karnataka, Punjab and West Bengal is the issue for consideration.

2. After considering the matter for more than three years, vide order dated 25.10.2018, this Tribunal undertook an extensive review on the subject and noted the gravity of situation shown by high arsenic content leading to serious diseases and environmental damage in several districts of Uttar Pradesh. 28 districts of Uttar Pradesh have been identified as affected by the problem in the report prepared by the State Water Resources Agency, Uttar Pradesh. A team of the Ministry of Environment, Forest and Climate Change (MoEF&CC) found number of deaths from the diseases on account of the problem.

The Ministry of Drinking Water and Sanitation also took cognizance and identified mitigation measures. The Ministry of Agriculture also identified certain steps to be taken. The matter was discussed in the Parliament and a report was submitted on the subject. Uttar Pradesh Jal Nigam identified 310 village hamlets situated in 179 revenue villages of District Ballia and 165 village hamlets situated in 49 revenue villages in District Lakhimpur Kheri, where shallow ground water is found to contain Arsenic in excess of permissible limit of 0.05 mg/L, prescribed for potable water by Bureau of Indian Standards (BIS:10500).

3. It was noted that as per inputs available with the CGWB, the Arsenic is prevailing in the underground water (above 0.05 mg/L or 50 ppb) in the districts/blocks of Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao in the

State of Uttar Pradesh. The well water contained Arsenic, a known carcinogen that occurs in ground water at concentrations that can exceed the Maximum Contaminant Level (10 ppb/WHO Standard). In order to reduce Arsenic exposure, private well-owners can either rely on treated water for drinking or install in-house water treatment systems for Arsenic removal.

4. The Tribunal noted that the Inter-Ministerial Group (IMG) of the Government of India also prepared a report suggesting an action plan to mitigate Arsenic contamination and made comprehensive recommendations on the whole gamut.

5. The Tribunal noted that the matter was highlighted in news item in Hindustan Times dated 26.11.2015 under the heading “Arsenic contamination on the rise:1 Lakh dead, 3 lakh suffering”. According to the said news item, 7.04 crore people are affected by Arsenic related diseases in 12 States and 1 lakh persons have died as per report of a Committee of Secretaries. A Joint Inspection Report was filed before this Tribunal by the Central Pollution Control Board, MoEF&CC, CWGA and Uttar Pradesh Pollution Control Board to the effect that Arsenic Removal Units were not working properly. Heavy metals were seen in the water samples. The Tribunal directed dismantling of hand pumps with concentration of Arsenic beyond permissible limits.

6. The Tribunal also noted the report of the NITI Aayog published in June, 2018 on “Water Management Index” to the effect that 70% water in India is contaminated. India is at 120th number out of 122 countries in water quality index. The report mentions that the acute

water crisis is being faced by 600 million people. About two lakh people die every year due to inadequate access to safe water.

7. Accordingly, the Tribunal issued directions for remedial action including a direction to the Secretary, Ministry of Drinking Water and Water Resources to file a report compiling information from the States in terms of the order of the Tribunal.

8. The matter was further considered on 11.09.2019, in light of the affidavit filed by the Ministry of Jal Shakti on 22.08.2019, mentioning the steps taken in the matter. The Tribunal observed:

“11. The affidavit filed by the Ministry of Jal Shakti further goes into the question of responsibilities of different departments which need not be focused for our consideration. We may only note that the subject of regulation and control of groundwater management have been held to be covered by Entry 13 of List I as these subjects covered by international treaties.¹ The Central legislation or administrative action for dealing with the subject is not out of place. Having regard to the fact that more than 1 Crore population of the Country is affected by the Arsenic contaminated water which is carcinogenic, issue of making available potable drinking water to the said population is a inalienable constitutional duty for which the Central Government as well as the States have to make all possible efforts. The problem being in several States, the Central Government should take lead in the matter in the interest of health and safety of large population of the Country.

12. Arsenic is one of major public health concern identified by the WHO.² Under the new 2030 Agenda for Sustainable Development, the indicator of "safely managed drinking water services" calls for tracking the population accessing drinking water which is free of faecal contamination and priority chemical contaminants, including arsenic.³

13. Accordingly, the existing plan of action needs to relooked as it has quite relaxed timelines and the strategies needs to redrawn by a suitable mechanism because of urgency in this matter. The concerned States may be pushed harder to reduce the timelines in the action plans and to also consider viable

¹ (1997) 11 SCC 312 M.C Mehta Vs. Union of India

² <https://www.who.int/news-room/fact-sheets/detail/arsenic>,

³ www.unwater.org , app , uploads , 2018/07 , SDG6_SR2018_web_v5,

<https://sustainabledevelopment.un.org/post2015/transformingourworld>,

- options of immediate supply of drinking water. This needs to be monitored by the Central Government on war footing to enforce Fundamental Right to access potable drinking water which is part of 'Right to Life' under the Indian Constitution.*
14. *Let a further compliance report be filed by the Secretary, Ministry of Jal Shakti before the next date."*

9. An affidavit dated 13.12.2019 has been filed by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti in pursuance of the above order. However, during the hearing, the information is sought to be updated in the form of following table of Arsenic affected habitations and population as on 26.01.2020:-

State	As on 25.03.2019		As on 25.06.2019		As on 09.12.2019		As on 26.01.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	4,293	16,05,148	3,343	12,53,702	3,309	12,42,151
Bihar	807	12,05,934	804	12,01,715	336	5,15,474	335	5,14,396
Jharkhand	19	13,336	19	13,336	03	6,714	3	6,714
Karnataka	3	2,590	2	1,706	0	0	0	0
Punjab	652	8,28,073	660	8,36,625	646	8,22,381	644	8,20,192
Uttar Pradesh	707	5,32,507	650	4,57,893	607	4,09,918	606	4,09,180
West Bengal	9,126	93,19,930	7,544	69,93,938	6,207	55,24,893	5,304	44,50,889
Total	15,615	1,35,10,030	13,972	1,11,10,361	11,142	85,33,082	10,201	74,43,522

10. Learned Counsel for the Department states that the targeted date for total remediation is 31.03.2021. The table quoted above shows that there is hardly any improvement in the situation in the State of Punjab. Progress with regard to State of Uttar Pradesh, Assam and

Bihar is not adequate. The problem is acute in State of West Bengal. Accountability needs to be fixed on erring officers and timelines for total remedial needs to be pre-poned to 31.12.2020 in view of serious health consequences. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.

11. Let further steps be taken at the earliest and rigorously monitored by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti. Status as on 31.03.2020 may be filed before this Tribunal by email at judicial-ngt@gov.in before the next date.

List for further consideration on 15.05.2020.



Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 28, 2020
Original Application No. 384/2019
AK

File No. WQ-11035/5/2018-WQ / 29

IMPORTANT

Government of India, Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

Pt. Deen Dayal Antyodaya Bhawan,
CGO Complex, New Delhi – 110 003
Dated 12th February, 2020

To

Chief Secretary

Government of Assam/ Bihar/ Jharkhand/
Karnataka/ Punjab/ Uttar Pradesh/ West Bengal

Subject: OA No. 384/2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey & Anr. V/s
Union of India & Ors. regarding problem of contamination of groundwater, due to
arsenic and availability of clean drinking water – regarding

Madam/ Sir,

The undersigned is directed to state that the Department of Drinking Water & Sanitation, Ministry of Jal Shakti, Government of India has filed an affidavit before the Hon'ble National Green Tribunal (NGT) in pursuance to it's orders dated 11.09.2019 in OA No. 384/ 2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey & Anr. V/s. Union of India & Ors. The matter was heard on 28th January, 2020 and Hon'ble NGT passed an order (copy enclosed), which *inter alia* includes the following:

“**Para 10** Learned Counsel for the Department states that the targeted date for total remediation is 31.03.2021. The table quoted above shows that there is hardly any improvement in the situation in the State of Punjab. Progress with regard to State of Uttar Pradesh, Assam and Bihar is not adequate. The problem is acute in State of West Bengal. Accountability needs to be fixed on erring officers and **timelines for total remedial needs to be preponeed to 31.12.2020 in view of serious health consequences.** In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.”

“**Para 11**) Let further steps be taken at the earliest and rigorously monitored by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti. Status as on 31.03.2020 may be filed before this Tribunal by email at judicial-ngt@gov.in before the next date. List for further consideration on 15.05.2020.”

2. In pursuance to aforementioned direction of the Hon'ble NGT, you are requested to ensure that:

i.) The latest aforesaid directions of Hon'ble NGT, issued vide their Order dated 28.01.2020 to be noted for strict compliance by the State Government.

- ii.) The State Government to ensure timelines for total remedial, to be preponed to 31.12.2020 and submit the detailed revised targeted plans by 28th February, 2020.
- iii.) In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.
- iv.) To take necessary action to improve the provision of potable water supply in Arsenic-affected habitations and report the coverage status on IMIS format C-17A on day-to-day basis.
3. It may also be noted that the compliance report on the above directions of Hon'ble NGT is to be submitted with latest status as on 31.03.2020 before Tribunal by the next date and arrange to send the compliance report latest by 30th April, 2020.

Yours sincerely,


(Ajay Kumar)
12/12/20
Director (JIM-WQ)

Encl: as above

Copy for information, compliance and immediate necessary action:

- i.) Principal Secretary/ Secretary In-charge of Rural Drinking Water Supply/ PHE Departments of Govt. of Assam/ Bihar/ Jharkhand/ Karnataka/ Punjab/ Uttar Pradesh/ West Bengal
- ii.) Engineer-in-Chief/ Chief Engineer, PHED/ RWS Department, Govt. of Assam, Bihar, Jharkhand, Karnataka, Punjab, Uttar Pradesh and West Bengal

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 384/2019

(Earlier O.A.No.156/2015)

(With report dated 13.12.2019)

Mrs. Sumita Pandey & Anr.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 28.01.2020

CORAM:

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Respondent(s):

Dr. Abhishhek Arey, Advocate for MoEF&CC
Mr. Pradeep Mishra, Advocate for UPFCB
Mr. Raj Kumar, Advocate for CPCB
Mr. Archenkundumauli Kumar Prasad, Advocate for
MoWR

ORDER

1. The steps to deal with the problem of contamination of groundwater due to Arsenic and availability of clean drinking water in Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao and certain other districts in Uttar Pradesh and other similarly affected areas in the country including in

Assam, Bihar, Jharkhand, Karnataka, Punjab and West Bengal is the issue for consideration.

2. After considering the matter for more than three years, vide order dated 25.10.2018, this Tribunal undertook an extensive review on the subject and noted the gravity of situation shown by high arsenic content leading to serious diseases and environmental damage in several districts of Uttar Pradesh. 28 districts of Uttar Pradesh have been identified as affected by the problem in the report prepared by the State Water Resources Agency, Uttar Pradesh. A team of the Ministry of Environment, Forest and Climate Change (MoEF&CC) found number of deaths from the diseases on account of the problem.

The Ministry of Drinking Water and Sanitation also took cognizance and identified mitigation measures. The Ministry of Agriculture also identified certain steps to be taken. The matter was discussed in the Parliament and a report was submitted on the subject. Uttar Pradesh Jal Nigam identified 310 village hamlets situated in 179 revenue villages of District Ballia and 165 village hamlets situated in 49 revenue villages in District Lakhimpur Kheri, where shallow ground water is found to contain Arsenic in excess of permissible limit of 0.05 mg/L, prescribed for potable water by Bureau of Indian Standards (BIS:10500).

3. It was noted that as per inputs available with the CGWB, the Arsenic is prevailing in the underground water (above 0.05 mg/L or 50 ppb) in the districts/blocks of Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao in the

State of Uttar Pradesh. The well water contained Arsenic, a known carcinogen that occurs in ground water at concentrations that can exceed the Maximum Contaminant Level (10 ppb/WHO Standard). In order to reduce Arsenic exposure, private well-owners can either rely on treated water for drinking or install in-house water treatment systems for Arsenic removal.

44. The Tribunal noted that the Inter-Ministerial Group (IMG) of the Government of India also prepared a report suggesting an action plan to mitigate Arsenic contamination and made comprehensive recommendations on the whole gamut.

5. The Tribunal noted that the matter was highlighted in news item in Hindustan Times dated 26.11.2015 under the heading "Arsenic contamination on the rise: 1 Lakh dead, 3 lakh suffering". According to the said news item, 7.04 crore people are affected by Arsenic related diseases in 12 States and 1 lakh persons have died as per report of a Committee of Secretaries. A Joint Inspection Report was filed before this Tribunal by the Central Pollution Control Board, MOEF&CC, CWGA and Uttar Pradesh Pollution Control Board to the effect that Arsenic Removal Units were not working properly. Heavy metals were seen in the water samples. The Tribunal directed dismantling of hand pumps with concentration of Arsenic beyond permissible limits.

6. The Tribunal also noted the report of the NITI Aayog published in June, 2018 on "Water Management Index" to the effect that 70% water in India is contaminated. India is at 120th number out of 122 countries in water quality index. The report mentions that the acute

water crisis is being faced by 600 million people. About two lakh people die every year due to inadequate access to safe water.

7. Accordingly, the Tribunal issued directions for remedial action including a direction to the Secretary, Ministry of Drinking Water and Water Resources to file a report compiling information from the States in terms of the order of the Tribunal.

8. The matter was further considered on 11.09.2019, in light of the affidavit filed by the Ministry of Jal Shakti on 22.08.2019, mentioning the steps taken in the matter. The Tribunal observed:

"11. The affidavit filed by the Ministry of Jal Shakti further goes into the question of responsibilities of different departments which need not be focused for our consideration. We may only note that the subject of regulation and control of groundwater management have been held to be covered by Entry 13 of List I as these subjects covered by international treaties.¹ The Central legislation or administrative action for dealing with the subject is not out of place. Having regard to the fact that more than 1 Crore population of the Country is affected by the Arsenic contaminated water which is carcinogenic, issue of making available potable drinking water to the said population is a inalienable constitutional duty for which the Central Government as well as the States have to make all possible efforts. The problem being in several States, the Central Government should take lead in the matter in the interest of health and safety of large population of the Country.

12. *Arsenic is one of major public health concern identified by the WHO² Under the new 2030 Agenda for Sustainable Development, the indicator of "safely managed drinking water services" calls for tracking the population accessing drinking water which is free of faecal contamination and priority chemical contaminants, including arsenic.³*

13. *Accordingly, the existing plan of action needs to relooked as it has quite relaxed timelines and the strategies needs to redrawn by a suitable mechanism because of urgency in this matter. The concerned States may be pushed harder to reduce the timelines in the action plans and to also consider viable*

¹ (1997) 11 SCC 312 M.C Mehta Vs. Union of India

² <https://www.who.int/news-room/fact-sheets/detail/arsenic>,

³ www.unwater.org/app/uploads/2018/07/SDG6_SR2018_web_v5,

<https://sustainabledevelopment.un.org/post2015/transformingourworld>.

- options of immediate supply of drinking water. This needs to be monitored by the Central Government on your footing to enforce Fundamental Right to access potable drinking water which is part of 'Right to Life' under the Indian Constitution.*
14. *Let a further compliance report be filed by the Secretary, Ministry of Jal Shakti before the next date."*

9. An affidavit dated 13.12.2019 has been filed by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti in pursuance of the above order. However, during the hearing, the information is sought to be updated in the form of following table of Arsenic affected habitations and population as on 26.01.2020:-

State	As on 25.03.2019		As on 25.06.2019		As on 09.12.2019		As on 26.01.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
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Bihar	807	12,05,934	804	12,01,715	336	5,15,474	335	5,14,396
Jharkhand	19	13,336	19	13,336	03	6,714	3	6,714
Karnataka	3	2,590	2	1,706	0	0	0	0
Punjab	652	8,28,073	660	8,36,625	646	8,22,381	644	8,20,192
Uttar Pradesh	707	5,32,507	650	4,57,893	607	4,09,918	606	4,09,180
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Total	15,615	1,35,10,030	13,972	1,11,10,361	11,142	85,33,082	10,201	74,43,522

10. Learned Counsel for the Department states that the targeted date for total remediation is 31.03.2021. The table quoted above shows that there is hardly any improvement in the situation in the State of Punjab. Progress with regard to State of Uttar Pradesh, Assam and

Bihar is not adequate. The problem is acute in State of West Bengal. Accountability needs to be fixed on erring officers and timelines for total remedial needs to be pre-poned to 31.12.2020 in view of serious health consequences. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.

11. Let further steps be taken at the earliest and rigorously monitored by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti. Status as on 31.03.2020 may be filed before this Tribunal by email at judicial-ngt@gov.in before the next date.

List for further consideration on 15.05.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 28, 2020
Original Application No. 384/2019
AK

WO-11035/5/2018-WQ
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. DeendayalAntyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.

Dated the 28th February, 2020

To
The Principal Secretary/Secretary
In-charge of Rural Drinking Water Supply,
All Arsenic and Fluoride affected States.

Subject: Provision of potable water in quality-affected areas. - reg.

Madam/ Sir,

The undersigned is directed to refer to above mentioned subject and to state that, the main objective of Jal Jeevan Mission is to provide Functional Household Tap Connection (FHTC) by 2024 to every rural household to provide drinking water in adequate quantity (minimum 55 lpcd) of prescribed quality (BIS:10500) on regular basis. The provision of potable water in quality-affected areas is the most important priority under JJM.

- As detailed in the **Operational guidelines for implementation of Jal Jeevan Mission** (para 3.5(xi)), in water quality-affected habitations, especially with Arsenic and Fluoride contaminants, potable water has to be ensured on priority. Since, planning and implementation of piped water supply scheme based on a safe water source will take time, as a purely interim measure, installation of Community Water Purification Plants (CWPPs) may be taken up to provide 8-10 lpcd potable water to meet drinking and cooking need of every household residing in such villages/ habitations. However, SWSM to prioritize such areas for providing potable water through FHTC to every rural household by March, 2021.
- During the National Conference on "Provision of Potable Drinking Water in Quality-affected Areas" held on 07/02/2020 at New Delhi, the States/ UTs were requested to make provision of safe drinking water through piped water supply @ 55 LPCD to all households in all quality-affected habitations on priority basis as a long-term measure. However, if it is taking time, the States / UTs should make minimum provision of safe drinking water @8-10 LPCD to all households in such quality-affected habitations as a short-term measure.
- This may please be accorded highest priority and action taken report on the same may be furnished by 30th April, 2020 so as to provide the information to NGT.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Copy to:
The Engineer-in-Chief/Chief Engineer, In-charge of PHED/RWSS of all Arsenic and Fluoride affected States

8th Floor, Pt. Deendayal Antyodaya Bhawan,
New Delhi – 110 003
Dated the 18th March, 2020

OFFICE MEMORANDUM

Subject: Minutes of the 16th meeting of Apex Committee held on 3rd March, 2020 at New Delhi - regarding

The undersigned is directed to forward minutes of the 16th meeting of the Apex Committee on NWQSM held on 3rd March, 2020 to review the physical and financial progress of ongoing schemes as well as appraisal of new proposals under NWQSM at New Delhi under the Chairmanship of Secretary, DDWS, for kind information and further necessary action. In addition, the undersigned is also directed to convey the following:

- i.) States have to cover all quality-affected habitations on priority as mandated under the Operational guidelines for the implementation of JJM and for this, while making allocation under JJM, 10% weightage is given to population residing in habitations affected by chemical contaminants including Arsenic and Fluoride affected habitations;
- ii.) all affected States to note that 27,544 Arsenic and Fluoride affected habitations identified under NWQSM to be mandatorily provided with potable piped water supply through FHTCs latest by 31st December, 2020 as directed by the National Green Tribunal;
- iii.) all eligible proposals as per NWQSM guidelines has been considered for coverage of identified habitations and NRDWP having been subsumed under Jal Jeevan Mission, henceforth no new proposal will be taken up under NWQSM. All new proposals to provide potable water in water quality affected habitations can be taken up under Jal Jeevan Mission on priority;
- iv.) For all such projects approved under NWQSM so far, Government of India will continue to provide fund separately till 31st March, 2021, over and above JJM allocation and thereafter, no separate fund will be given to States under NWQSM; and
- v.) purely as an interim measure, till potable piped water supply is ensured in quality-affected habitations especially in Arsenic and fluoride affected habitations, States to provide potable water through CWPPs within next three months at the rate of 8-10 lpcd for drinking and cooking purposes on top priority.


(Dharmendar Rai)
Under Secretary to the Govt. of India

Enclosed : As above

To

1. All members of the Apex Committee
2. Principal Secretary/ Secretary-in-charge of Rural Drinking Water Supply in the States of:
Andhra Pradesh/ Assam/ Bihar/ Chhattisgarh/ Haryana/ Jharkhand/ Karnataka/ Kerala/
Mahdyra Pradesh/ Maharashtra/ Odisha/ Punjab/ Rajasthan/ Telangana/ Uttar Pradesh/
West Bengal – for further necessary action and compliance

3. Chief Engineer of Rural Drinking Water Supply in the States of: Andhra Pradesh/ Assam/ Bihar/ Chhattisgarh/ Haryana/ Jharkhand/ Karnataka/ Kerala/ Mahdya Pradesh/ Maharashtra/ Odisha/ Punjab/ Rajasthan/ Telangana/ Uttar Pradesh/ West Bengal – for further necessary action and compliance
4. All Technical Advisors, National Jal Jeevan Mission
5. Sr. Technical Director (PKS), NIC
6. PPS to Secretary, DDWS
7. PS to AS (W)

Minutes of the 16th meeting of the Apex Committee held on 03rd March, 2020 under the Chairmanship of Secretary, Department of Drinking Water and Sanitation at New Delhi

1. The List of Participants is attached at Annex – I.
2. At the outset, Director (WQ) welcomed the participants and briefed the Chair and other members of the Committee about the agenda for the meeting and gave a presentation on the same. The presentation is at Annex – II.
3. Director (WQ) also appraised the Chair about the observations/ recommendation of the Technical Peer-Review Committee on new proposals submitted by States under NWQSM. Out of 88 new proposals received from Andhra Pradesh and Punjab covering 150 Arsenic/ Fluoride affected habitations, 86 proposals covering 148 habitations were found eligible as per NWQSM Guidelines for appraisal of the Apex Committee. Minutes of Peer Review Committee is given at Annex – III.
4. Director (WQ) also appraised the Chair that 10 proposals received from Maharashtra and West Bengal covering 209 Arsenic/ Fluoride affected habitations were given in-principle approval in the 15th meeting of the Apex Committee. 3 proposals from Maharashtra covering 5 Fluoride habitations and 1 proposal from West Bengal covering 198 fluoride affected habitations were found eligible as per NWQSM Guidelines for appraisal of the Committee.
5. Additional Secretary (Water) brought to the notice of the Committee that the National Green Tribunal on OA no. 384/ 2019, dated 11.09.2019 has directed to reschedule the timelines for total remedial measures for coverage of Arsenic affected habitations to December 31, 2020 in view of the serious health consequences. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas. Accordingly, State Governments have been advised to take necessary action and submit the compliance report by 30th April, 2020. States were also advised that in water quality-affected habitations, especially with Arsenic and Fluoride contaminants, potable water has to be ensured on priority. In some cases, planning and implementation of piped water supply schemes based on safe water source might take some time, therefore purely as an interim measure, installation of Community Water Purification Plants (CWPPs) may be taken up to provide 8 – 10 lpcd potable water to meet drinking and cooking needs of every household residing in such villages/ habitations. All States present were informed that all financial transactions under JJM are to be made mandatorily through PFMS and instructions issued by Government of India on PFMS from time-to-time need to be followed strictly. Fund utilization by States/ UTs under JJM will be monitored through PFMS. Release of funds in future will be linked to the fund availability and utilization in PFMS and physical and financial progress monitored through IMIS. States were also advised to

spend matching State share and submit the utilization certificate for already utilised Central as well as State share up to 31st March, 2020.

6. State-wise points of discussion is as under:

i. **Government of Andhra Pradesh:**

a) The State has submitted 20 proposals covering 172 habitations (72 Fluoride affected habitations and 100 en-route habitations) which include 05 ground water based PWS schemes, 14 cluster based CWPP schemes and 01 CWPP scheme catering to single habitation.

b) The State informed that all the proposed schemes will be completed before 30th June, 2020.

c) The State informed that approximately Rs. 13 Crore expenditure will be incurred under NWQSM before 31st March, 2020 and same will be entered in IMIS along with State Share.

ii. **Government of Assam:**

a) The physical and financial progress under NWQSM is very poor. State has utilized only 16.47% of the Central grants.

b) The State informed that approximately Rs. 140 Crore will be utilized under NWQSM before 31st March, 2020 and same will be entered in IMIS along with State Share.

iii. **Government of Haryana:**

The State has informed that physical and financial progress under NWQSM will be entered in IMIS regularly.

iv. **Government of Karnataka:**

a) The financial progress under NWQSM is very poor. State has incurred only 07.45% of central expenditure.

b) State has informed that they have wrongly booked expenditure under State share and requested to allow them for transfer entry of expenditure from state share to central share.

v. **Government of Maharashtra:**

a) In the 15th meeting of the Apex Committee, in-principal approval was accorded for 09 proposals covering 11 affected habitations on submission of requisite documents as per NWQSM Guideliens.

b) After scrutiny it was found that 06 schemes covering 06 affected habitations are being covered through other schemes and remaining 03 schemes covering 05 affected habitations have been considered.

c) The physical and financial progress under NWQSM is very slow.

vi. **Government of Punjab:**

a) In the 15th meeting of the Apex Committee, in-principle approval was accorded for installing WTPs in 104 affected habitations in place of previously approved deep borewell schemes on submission of requisite documents as per NWQSM guideliens.

b) The State has submitted 68 proposals for covering 78 Arsenic/ Fluoride affected habitations which include 02 CWPP proposal covering single habitation and 66 for retro-fitting of water purification systems to existing schemes. After scrutiny it was found that 66 proposals covering 76 affected habitations are as per NWQSM Guidelines.

c) The physical and financial progress under NWQSM is very poor. State has not incurred any expenditure under NWQSM.

d) The State has informed 57 NWQSM earmarked habitations have been covered through safe ground water based schemes from NRDWP funds after launch of NWQSM. But subsequently the ground water source of those schemes got contaminated. In view of this, the State has requested to allow them to cover these habitations under NWQSM, by adding water purification system to existing schemes.

vii. **Government of Rajasthan:**

a) An amount of Rs. 250 Crore has been released during this year.

b) State has informed that, several projects taken up under NWQSM have been completed by utilizing State/ NRDWP funds. As such, the effective eligible central share under NWQSM amounts to Rs. 1,145.50 Crore only.

c) The State has informed approximately Rs. 120 Crore expenditure will be incurred under NWQSM before 31st March, 2020 and same will be entered in IMIS along with State share.

viii. **Government of Telangana:**

The State has informed that Rs. 697.8 Crore from central share and Rs. 492 Crore from State share has been expended under NWQSM till date.

ix. **Government of Uttar Pradesh:**

The State has informed Rs. 39.17 Crore from central share and Rs. 73.91 Crore from State share has been expended under NWQSM till date.

x. **Government of West Bengal:**

- a) In the 15th meeting of the Apex Committee, in-principle approval was accorded for 01 surface water based proposal on submission of water withdrawal permission.
- b) The State has submitted water drawl permission received from High Level Ground Water Resources Development Authority for the scheme, which was given in-principle approval.
- c) The physical and financial progress under NWQSM is very poor. State has incurred only 52.59% of central expenditure.

7. After detailed deliberations with the State officials following decisions were taken:

- i. **Andhra Pradesh:** 20 proposals approved for covering 72 affected habitations at an eligible Central share of Rs. 12.2454 Cr. under NWQSM.
 - ii. **Punjab:** 66 proposals approved for covering 76 affected habitations at an eligible Central share of Rs. 14.27125 Cr. under NWQSM. With regard to 57 habitations, the Committee directed to check the habitation-wise coverage details vis-a-vis type of schemes and also directed that State take up appropriate retrofitting measures as provided under the JJM guidelines.
 - iii. **Maharashtra:** 03 proposals approved for covering 05 affected habitations at an eligible Central share of Rs. 1.23 Cr. under NWQSM.
 - iv. **West Bengal:** 01 proposal approved for covering 198 habitations at an eligible Central share of Rs. 51.17 Cr. under NWQSM.
 - v. The Committee directed all States to incur expenditure through PFMS only. If any State has not yet implemented PFMS, then it will not be allowed to avail the fund after 31st March, 2020.
 - vi. The Committee also informed States that the proposals for taking up CWPP schemes in affected habitations are approved as a short-term measure for providing safe drinking water for drinking and cooking purpose only. However, the states shall take long-term measures to provide Functional Household Tap Connection (FHTC) at the rate of 55 LPCD to every rural household in these habitations by 2021 as per JJM guidelines.
 - vii. Similarly in case of piped water supply schemes (Surface/ Ground water) approved under NWQSM, states shall take measures to provide Functional Household Tap Connection (FHTC) at the rate of 55 LPCD to every rural household in these habitations by 2021 as per JJM guidelines.
 - viii. The Committee directed to complete all the schemes approved under NWQSM on or before 31st December, 2020.
- Scheme-wise details of the approved proposals are given at Annex – IV.

8. The Committee has also reviewed the status of all remaining Arsenic/ Fluoride affected habitations (including NWQSM earmarked habitations) in light of NGT Case OA no. 384/ 2019 dated 28th January, 2020 and made following directions:
- i.) The Committee directed all States to ensure strict compliance of NGT's Order and ensure timelines for total remedial, to be rescheduled to December 31, 2020. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas and submit the compliance report by 30th April, 2020.
 - ii.) The Committee also directed that in case new water quality-affected habitations discovered based on testing, especially with Arsenic and Fluoride contaminants, potable water has to be ensured to these on top priority. Since, planning and implementation of piped water supply scheme based on a safe water source will take time, as a purely an interim measure, installation of Community Water Purification Plants (CWPPs) may be taken up to provide 8-10 lpcd potable water to meet drinking and cooking need of every household as well as schools, aanganwadi, health centres, etc. in such villages/ habitations as per JJM Guidelines.

The meeting ended with vote of thanks to the Chair .

List of participants

From DDWS, GoI:

1. Shri Parameswaranlyer, Secretary, DDWS – in the Chair.
2. Shri Sanjeev Kumar, AS&FA, DDWS
3. Shri Bharat Lal, Additional Secretary, DDWS
4. Shri Ajay Kumar, Director (Water Quality), DDWS
5. Shri KuwarAllok Singh Yadav, Dy. Dir., M/o SPI
6. Shri D Rajasekhar, Dy. Adviser, DDWS
7. Shri A. Muralidharan, Dy. Adviser, DDWS
8. Shri DharmendraRaj, Under Secretary (WQ), DDWS
9. Shri SumitPriyadarshi, Assistant Advisor, DDWS
10. Shri Santosh R, Assistant Advisor, DDWS

From States:

1. Shri R.V. Krishna Reddy, ENC RWS, Andhra Pradesh
2. Shri K BangarRaju, MIS Nodal Officer, Andhra Pradesh
3. Shri SiranjibSaikia, SE, PHED, Assam
4. Shri Janak Raj, SE, PHE Circle, Palwal, Haryana
5. Shri Dr. Pratibha D’Souza, State Technical Coordinator, Karnataka
6. Shri K. C. Diwegaonkar, IAS, Director GSDA, Maharashtra
7. Shri S. K. Jain, CE, Punjab
8. Smt. Gurjot Kaur, EE, DWSS, Punjab
9. Shri IshankKaushal, SDE(WQ), Punjab
10. Shri R. K. Meena, CE, PHED, Jaipur, Rajasthan
11. Shri NirI Kumar, SE, PHED, Rajasthan
12. Smt. Vinobha Devi, CE, Mission Bhagirth, Telangana
13. Shri G. P. Shukla, CE, UP Jal Nigam, U.P.
14. Shri Abin De, SE (WQ), WSSO, PHED, West Bengal

Agenda - 16th Apex Committee

Agenda-1 :	Physical & Financial progress under NWQSM
Agenda-2 :	Proposals for appraisal of the Apex Committee
Agenda-3 :	Review of progress made by States w.r.t Hon'ble NGT's directions in OA No. 384/ 2019, dated 28.01.2020

Annexure - II (12 pages)

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Agenda-1: Physical Progress

S. No.	State Name	Nos. of targeted Habs	No. of habs Being Covered	% of habs being covered -	Proposals received for habs under consideration	Remaining
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Slow progressing States

1.	Assam	3,881	2,809	72.38	0	1
2.	Bihar	2,120	449	21.18	0	34
3.	Punjab	777	351	45.17	75	11
4.	Rajasthan	6,849	1,650	24.09	1	521
5.	Uttar Pradesh	462	194	41.99	18	0
6.	West Bengal	9,112	2,478	27.19	198	89
Other States						
7.	Andhra Pradesh	421	25	5.94	72	4
8.	Chhattisgarh	75	20	26.67	0	1
9.	Haryana	245	56	22.86	0	3
10.	Jharkhand	1,128	77	6.83	0	0
11.	Karnataka	1,059	39	3.68	0	77
12.	Kerala	73	13	17.81	0	16
13.	Madhya Pradesh	136	0	0.00	0	0
14.	Maharashtra	100	28	28.00	5	1
15.	Odisha	65	2	3.08	0	35
16.	Telangana	1,041	0	0.00	0	0
Total		27,544	8,191	29.74	369	793

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Agenda-1: Financial Progress

(Rs in Crore)

S. No.	State Name	Eligible NWQSM Share	Total Fund Released	Expenditure	Balance fund with State	% Exp.
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Slow progressing States						
1.	Assam	848.86	330.96	54.51	276.45	16.47
2.	Bihar	279.02	171.96	76.01	95.95	44.2
3.	Punjab	188.65	98.01	0	98.01	0
4.	Rajasthan	1888.00	1145.5	685.96	459.54	59.88
5.	West Bengal	1357.15	1305.7	686.64	619.06	52.59
Other States						
6.	Andhra Pradesh	1.93	25.74	0.17	25.57	0.66
7.	Chhattisgarh	1.25	0.92	0.02	0.9	2.17
8.	Haryana	21.95	16.91 (*)	9.64	7.27	57.01
9.	Jharkhand	40.79	38.72	15.32	23.4	39.57
10.	Karnataka	38.93	26.99	2.01	24.98	7.45
11.	Kerala	2.37	4.43	2.28	2.15	51.47
12.	Madhya Pradesh	3.15	4.41	3.15	1.26	71.43
13.	Maharashtra	16.26	18.79	4.15	14.64	22.09
14.	Odisha	2.14	1.12	1.11	0.01	99.11
15.	Telangana	705.69	700.23	697.8	2.43	99.65
16.	Uttar Pradesh	101.69	49.95	39.17	10.78	78.42
Total		4659.83	3940.34	2277.94	1662.40	57.81

(*): State has returned Rs. 2 Cr.

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Agenda-2: For appraisal of the Apex Committee

- Appraisal of the new proposals submitted by Andhra Pradesh.
- Appraisal of in-principally approved proposal in 15th Apex Committee meeting-Punjab, West Bengal and Maharashtra.
- In this financial year, Rs.250 Crore has been released to Rajasthan State.

Agenda-2: New Proposals submitted by Andhra Pradesh & Punjab & in-principally approved proposals in 15th Apex Committee meeting

(Rs. in Crore)

State Name	No. of proposals	Details of proposals submitted			Details of proposals considered
		Total cost	No. of affected habs	No. of proposals affected	
Andhra Pradesh	20	56.41	72	20	12.24
Punjab *	68	28.935	78	66	14.21
West Bengal*	1	259.26	198	1	51.17
Maharashtra*	9	4.78	11	3	1.23

* Proposal was in-principle approved in 15th Apex Committee meeting

Agenda-3: NGT Case of Mrs. Sunita Pandey Vs. Uoi

Observations:

- Hardly any improvement in Punjab State.
- Progress of Uttar Pradesh, Assam & Bihar states are not adequate.
- The problem is acute in West Bengal State

Directions:-

- Accountability needs to be fixed
- timelines for total remedial needs to be preponed to 31.12.2020 in view of serious health consequences.
- In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.

All Arsenic affected States have been asked to submit the compliance by 30th April, 2020.

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Agenda-3: Status of all Arsenic affected habitations

S. No. State	As on 25.03.2019		As on 26.01.2020		As on 28.02.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
1. Assam	4,301	16,07,660	3,309	12,42,151	3,309	12,42,151
2. Bihar	807	12,05,934	335	5,14,396	335	5,14,396
3. Jharkhand	19	13,336	3	6,714	3	6,714
4. Karnataka	3	2,590	0	0	0	0
5. Punjab	652	8,28,073	644	8,20,192	642	8,18,308
6. Uttar Pradesh	707	5,32,507	606	4,09,180	606	4,09,180
7. West Bengal	9,126	93,19,930	5,304	44,50,889	5,155	43,27,050
Total	15,615	135,10,030	10,201	74,43,522	10,050	73,17,799

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Status of coverage of Arsenic affected habitations

S. No.	State	Habs under NWQSM	Being Covered	Balance	Habs under other than NWQSM category	Being Covered	Balance	Total
1.	Assam		2,782	1	486	40	3,309	
2.	Bihar		149	30	145	11	335	
3.	Jharkhand		3	-	-	-	3	
4.	Punjab		224	79	232	107	642	
5.	Uttar Pradesh		121	6	144	335	606	
6.	West Bengal		1,845	83	1,679	1,548	5,155	
	Total		5,124	199	2,686	2,041	10,050	

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JJM Guidelines-Provision of potable water in Quality affected habitations

- All States/ UTs have been advised to install Community Water Purification Plants as short term measures in Arsenic & fluoride affected habitations for providing 8-10 lpcd of safe drinking water for cooking & drinking purposes only. Also advised to prioritize such areas for providing potable water through FHTCs to every rural household by March, 2021 (para 3.5(xi)).

- Sufficient ground water availability but having quality issue-suitable treatment technology (para.3.5 viii)

- Having quality issue and non availability of surface water nearby-transfer bulk water scheme (para.3.5 x)

- The balance amount left with states after 31st March, 2021 will be adjusted with JJM. In case of incomplete schemes, remaining expenditure to be borne by respective State/ UT.(para 4.2).

- All NWQSM States to provide FHTCs at service level of 55 lpcd to every rural household by retrofitting of surface/ ground water based schemes/CWPP Schemes approved under NWQSM and making it JJM compliant by 2021 (para 4.2).

- All States/ UTs have been advised to follow Bureau of Indian Standards (BIS) IS 10500: 2012 and its subsequent amendments for providing safe drinking water to rural population.

Way forward

- State Government should plan to cover remaining Arsenic affected habitations by 31st December, 2020 and submit the target plan.
- State Government should also plan to cover remaining Fluoride affected habitations by 31st March, 2021.
- State Government should accorded highest priority to provide safe drinking water in quality affected areas.
- Assam (2809), Bihar(449), Punjab(351), Rajasthan(1650), Uttar Pradesh(194), West Bengal (2478) States have to expedite ongoing works for timely coverage of these habitations under NWQSM.
- State Government should submit NGT compliance report by 30.04.2020.
- State Government must review the ongoing works going on 7000 Arsenic affected habitations and make plan for 3000 remaining habitations.
- State Government must review the ongoing works going on 3800 Fluoride affected habitations and make plan for 2000 remaining habitations.

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Thank You

Status of coverage of Fluoride affected habitations

S. No.	State	Habs under NWQSM		Habs under other than NWQSM		Total
		Being Covered	Balance	Being Covered	Balance	
1.	Andhra Pradesh	25	76	81	68	250
2.	Assam	27	0	3	35	65
3.	Bihar	300	4	8	199	511
4.	Chhattisgarh	20	1	21	221	263
5.	Haryana	56	3			59
6.	Jharkhand	74	0	10	4	88
7.	Karnataka	39	77	48	69	233
8.	Kerala	17	12			29
9.	Madhya Pradesh	0	0	29	82	111
10.	Maharashtra	26	8	14	3	51
11.	Odisha	2	35	5	40	82
12.	Punjab	127	7	45	35	214
13.	Rajasthan	1,619	517	256	364	2,756
14.	Telangana	0	0			0
15.	Uttar Pradesh	73	12	0	2	87
16.	West Bengal	627	203	242	166	1,238
Total		3,032	955	766	1,288	6,041

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Annexure-III (3 Pages)

Department of Drinking Water and Sanitation
National Jal Jeevan Mission

Minutes of the Peer-review committee meeting held on 26th February, 2020 to review the NWQSM proposals

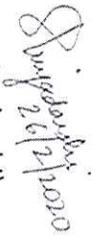
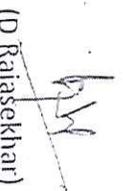
The meeting of Peer-review committee was held on 26th February, 2020 at 11.00 AM in the Chamber of Director (WO), 4th floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi to review the proposals already examined by the water quality division for recommendation to Apex Committee for appraisal.

A total of 88 schemes received from State of Andhra Pradesh (20) & Punjab (68) were reviewed and the State-wise observations/ recommendations of the committee are as under. Further details of recommended proposals and reason for non-recommendation of the proposals are annexed.

i. Andhra Pradesh: Out of the 20 proposals received for covering 172 habitations (72 fluoride affected habitations and 100 en-route habitations) with an estimated cost of Rs. 56.41 Crore, all proposals have been recommended for covering 72 fluoride affected habitations which were identified under NWQSM. The eligible central share as per NWQSM guidelines works out to Rs. 12.2454 Crore.
Out of 72 habitations, 02 habitations namely Reddivaripalle, in Chittoor district & Viswanadhapuram in Visakhapatnam districts are having population of 36 & 56 respectively implying an approximate number of household of 7 & 11 assuming 5 persons per household. The costs of SVS proposal for these two habitations are Rs.13 Lakh & Rs.20 Lakh respectively. The State Government may clarify the feasibility of covering these two habitations from nearby a scheme. Accordingly, a decision on funding these schemes may be taken by Apex Committee. The above eligible central share is inclusive of these two habitations.

ii. Punjab: Out of the 68 proposals received for covering 78 arsenic/ fluoride affected habitations with an estimated cost of Rs. 28.93 Crore, 66 proposals have been recommended for covering 76 affected habitations which were identified under NWQSM at an eligible central share of Rs. 14.2175 Crore.
Out of 76 habitations, 01 habitation namely Kotli in Gurdaspur district is having population of 5 only implying single household beneficiary assuming 5 persons per household. The cost of CWPP proposal for this habitation is Rs.25 Lakh. The State Government may clarify the feasibility of covering this habitation from nearby scheme. Accordingly, a decision on funding this scheme may be taken by Apex Committee.

iii. In accordance with Jal Jeevan Mission guidelines, NWQSM habitations are priority habitations for providing FHTCs. State Governments may be requested to simultaneously plan for providing the same in these habitations.

 (Sumit Priyadarshi)  (Santosh R)  (A Muralidharan)  (D Rajasekhar)

Assistant Adviser Assistant Adviser Deputy Adviser Deputy Adviser



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Annexure

Andhra Pradesh

Type of schemes	No. of proposals received	Total cost of the project in Crore.	No. of affected habs planned to be covered	No. of proposals recommended through covered habs planned to be recommended proposals	Population of affected habs in recommended proposals	Eligible NWQSM Share in Crore.	Reason for non-recommendation
Ground Water Based schemes	5	3.62	5	5	3,007	0.5319	
CWPP- Single Hab	1	0.1	1	1	601	0.05	
CWPP- Multiple Habs	14	52.69	66	14	45,547	11.6635	
Total	20	56.41	72	20	49155	12.2454	

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Type of schemes	No. of proposals received	Total cost of the project in Crore.	No. of affected habs planned to be covered	No. of habs planned to be covered through recommended proposals	Population of affected habs in recommended proposals	Eligible Share in NWQSM Crore.	Reason for non-recommendation
CWPP- Single Hab	2	0.255	2	1	1,760	0.0650	One habitation is being covered through CWPP Scheme
Retro-fitted to existing schemes	66	28.68	76	65	1,13,013	14.1850	One habitation is being covered through PWS Scheme
Total	68	28.935	78	66	1,14,773	14.2500	

Punjab

Annexure

Poposals taken up for funding under NWQSM

State: Andhra Pradesh

Type of Scheme: Safe Ground Water Based PWS Schemes

S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central
				(Amount in Rs. lakh)	
1.	CHITTOOR	5352	Augmentation of SVS at Reddivaripalle of MolakalacheruvuMandal	13.00	0.79
2.	VISAKHAPA TNAM	5353	Providing SVS to Viswanadhapuram H/o Chinnaboddepalli	20.00	1.23
3.	VISAKHAPA TNAM	5354	Providing SVS to P.Thangedu H/o P.Thangedu	190.00	18.48
4.	VISAKHAPA TNAM	5355	Providing SVS to Sunkapur H/o Sunkapur	52.00	26.00
5.	VISAKHAPA TNAM	5356	Providing SVS to Sheikalipalem& China Sheikalapalem in YelamanchiliMandal	87.00	6.69
TOTAL				362.00	53.19

Type of Scheme: CWPP – Catering to Single Habitation

S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central Share
				(Amount in Rs. lakh)	
1.	Srikakulam	5344	Providing New CWPP at Sylada in NandigamMandal	10.00	5.00

Type of Scheme: CWPP – Catering to Multiple Habitations

S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central Share
				(Amount in Rs. lakh)	
1.	Anantapur	5345	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Chilamathur Mandal	342.00	13.15
2.	Anantapur	5346	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Gandlapenta Mandal	420.00	140.00
3.	Anantapur	5347	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Nambujipulikunta Mandal	5,01.00	178.93

4.	Anantapur	5348	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Tanakal Mandal	5,08.00	222.25
5.	Guntur	5349	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Nuzendla Mandal	3,97.00	66.17
6.	Guntur	5350	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Vinukonda Mandal (savalyapurammandal)	3,74.00	93.50
7.	Nellore	5351	Providing safe DW to Cluster based Sujala Hub and Spoke model (With mother RO plant) in Atmakur Mandal	3,55.00	59.17
8.	Anantapur	5277	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 44 HABS (Population:42453) in CHENNE KOTHAPALLE MANDAL	3,25.00	27.08
9.	Anantapur	5278	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 112 HABS (Population:77421) in GORANTLA MANDAL	4,55.00	117.00
10.	Anantapur	5279	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 35 HABS (Population:55361) in PENUKONDA MANDAL	3,08.00	82.92
11.	Anantapur	5281	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 59 HABS (Population:50449) in RODDAM MANDAL	3,03.00	47.34
12.	Anantapur	5282	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 48 HABS (Population:50049) in SOMANDEPALLI MANDAL	3,54.00	67.43
13.	Nellore	5287	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 54 HABS (Population:30947) in ANUMASAMUDRAMPETA MANDAL	2,85.00	40.71
14.	Nellore	5288	PROVIDING SAFE DW TO CLUSTER BASED SUJALA HUB AND SPOKE MODEL TO 55 HABS (Population:36398) in UDAYAGIRI MANDAL	3,42.00	10.69
TOTAL				52,69.00	11,66.35

State: Punjab

Type of Scheme: CWPP – Catering to Single Habitation

(Amount in Rs. lakh)					
S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central Share
1.	Patiala	5398	KartarpurMomial	13.00	6.50

Type of Scheme: CWPP – Retrofitted to Existing Schemes

(Amount in Rs. lakh)					
S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central Share
1.	Amritsar	5357	Bhoa Fateh Garh	22.00	11.00
2.	Amritsar	5358	Anaitpura	31.00	15.50
3.	Amritsar	5359	Roopowali Kalan	38.00	19.00
4.	Amritsar	5360	Shehzada	38.00	19.00
5.	Amritsar	5361	Gunnawal	31.00	15.50
6.	Amritsar	5362	Mehnian Brahmana	22.00	11.00
7.	Amritsar	5363	Sadhpur	25.00	12.50
8.	Amritsar	5364	Chogawan	38.00	19.00
9.	Amritsar	5365	Khurmanian	62.00	31.00
10.	Gurdaspur	5366	Chhod	18.00	9.00
11.	Gurdaspur	5367	Qadianwali	56.00	28.00
12.	Gurdaspur	5368	Thundi	38.00	19.00
13.	Gurdaspur	5369	KOTLI	25.00	12.50
14.	Hoshiarpur	5370	Attowal	31.00	15.50
15.	Hoshiarpur	5371	Basiala	25.00	12.50
16.	Hoshiarpur	5372	Chaura	1,01.00	50.50
17.	Hoshiarpur	5373	Maui	18.00	9.00
18.	Patiala	5374	Simbro	25.00	12.50
19.	Patiala	5375	Sapatheri	38.00	19.00
20.	Patiala	5376	Toran Faridpur	22.00	11.00
21.	Patiala	5377	Murad Majra Near Peer Baba	22.00	11.00
22.	Rupnagar	5378	Mahain	38.00	19.00
23.	Rupnagar	5379	BHALLIAN	38.00	19.00
24.	Rupnagar	5380	Boor Majra	38.00	19.00
25.	Rupnagar	5381	Lutheri	31.00	15.50
26.	Rupnagar	5382	Dumna	38.00	19.00
27.	S A S Nagar	5383	Manouli Surat	62.00	31.00
28.	S A S Nagar	5384	Ibrahimpur	22.00	11.00
29.	Tarn Taran	5385	WALIPUR	56.00	28.00
30.	Tarn Taran	5386	BHAIL DHAIWALA	76.00	38.00
31.	Tarn Taran	5387	Dadehar Sahib	62.00	31.00

32.	Tarn Taran	5388	JOHAL DHAIWALA	38.00	19.00
33.	Tarn Taran	5389	KHELA	22.00	11.00
34.	Tarn Taran	5390	WARING	31.00	15.50
35.	Tarn Taran	5391	Chaudriwala	1,90.50	47.62
36.	Tarn Taran	5392	Chaudriwala	38.00	19.00
37.	Tarn Taran	5393	CHUTALA	62.00	31.00
38.	Tarn Taran	5394	DURGAPUR GARBI	25.00	12.50
39.	Tarn Taran	5395	SAKHIRA	38.00	19.00
40.	Tarn Taran	5396	Dilawalpur	31.00	15.50
41.	Amritsar	5397	JHITA KALAN	31.00	15.50
42.	Amritsar	5399	hardo rattan khurd	22.00	11.00
43.	Ludhiana	5400	Gazipur	18.00	9.00
44.	Patiala	5401	Sauja	31.00	15.50
45.	Patiala	5402	Assarpur	22.00	11.00
46.	Patiala	5403	Kamaspur	62.00	31.00
47.	Patiala	5404	SEHAJPUR KALAN	25.00	12.50
48.	Patiala	5405	TALWANDI MALIK	69.00	34.50
49.	Tarn Taran	5406	LEIAN	38.00	19.00
50.	Tarn Taran	5407	Gandiwind	1,52.00	76.00
51.	Tarn Taran	5408	Pandori Hassan	62.00	31.00
52.	Tarn Taran	5409	BHANGALA	38.00	19.00
53.	Tarn Taran	5410	Manekeland	56.00	28.00
54.	Tarn Taran	5411	Algon	16.00	8.00
55.	Tarn Taran	5412	Mohanpura	25.00	12.50
56.	Tarn Taran	5413	JAWANDA KALAN	38.00	19.00
57.	Amritsar	5414	KOTLA SAIDAN	22.00	11.00
58.	Tarn Taran	5415	Fatehbad	1,52.00	76.00
59.	Amritsar	5416	Jhitakalan	31.00	15.50
60.	Amritsar	5417	Jhitakalan	38.00	19.00
61.	Amritsar	5418	Jhitakhurd	18.00	9.00
62.	Amritsar	5419	ATTARI	1,52.00	76.00
63.	Tarn Taran	5421	Mohanpura	76.00	38.00
64.	Tarn Taran	5422	Abadi Bagel Singh Wala (Jhabal)	18.00	9.00
65.	Tarn Taran	5423	Kot Mohammad Khan	62.00	31.00
TOTAL				29,36.50	14,20.63

State: Maharashtra

Type of Scheme: Surface Water Based PWS Schemes

(Amount in Rs. lakh)

S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central Share
1	Wardha	5328	Borgaon (Datar) PWS Scheme	1,86.00	57.71

Type of Scheme: Ground Water Based PWS Schemes

(Amount in Rs. lakh)

S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central Share
1	Nanded	5326	Balegaon PWS Scheme	81.00	40.50
2	Nanded	5327	Bhokaskheda PWS Scheme	72.00	24.84
TOTAL				153.00	65.34

State: West Bengal

Type of Scheme: Surface Water Based PWS Schemes

(Amount in Rs. lakh)

S. No.	District	Proposal ID	Name of the Projects	Total DPR Cost	Eligible Central
1	DAKSHI N DINAJP UR	4672	Sub-surface based piped water supply scheme for Fluoride affected areas of Kumarganj Block, DakshinDinaipur District	259,26.00	51,17.15

W-11016/2/2020-JJM-III
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal 'Antyodaya' Bhawan
CGO Complex, Lodhi Road,
New Delhi – 110 001
Dated 31st March, 2020

To,
Principal Secretary/ Secretary,
In-charge of Rural Water Supply/ PHE Department
All States / UTs,

Subject: Jal Jeevan Mission: Preparation of Annual Action Plan (2020-21) to achieve 100% FHTCs by 2024 – discussion through videoconference - reg.

Madam / Sir,

In continuation to this Department's letter-W-11039/ 1/ 2020-JJM-III dtd. 27th Mar,'20 regarding finalization of Annual Action Plan (AAP) for the year 2020-21, it is understood that all States and UTs have been working on the same and are in different stages of its preparation. In the last six months, many States have done tremendous work in the field leading to preparation of Village Action Plans for 100% FHTCs. However, with Coronavirus spread and resultant lock down in the country, certain limitations are being faced in planning especially with respect to the field work at the village level.

2. In this context and the schedule of plan presentation/ discussion in the above-mentioned letter, it may be noted that dates are tentative and subject to change depending upon restoration of normalcy. The plan finalization in consultation with the States will be firmed up as and when a clear picture emerges on current pandemic situation. However, at this stage, the time schedule for the plan preparation at the State level may be adhered to.

3. In the spirit of partnership and participatory approach to achieve 100% FHTCs, it is proposed to have meaningful discussion between this Department and States/ UTs on AAP preparation and its implementation. Accordingly, State-wise video-conferencing has been scheduled, which will be chaired by the Secretary, DDWS, GoI. For the first three days, schedule is as under:

Date	Time	State	Zoom VC link
1 st April, 2020 (Wednesday)	3-3.40 pm	Uttar Pradesh	https://us04web.zoom.us/j/583299938
	4-4.40 pm	Himachal Pradesh	https://us04web.zoom.us/j/175779300
2 nd April, 2020 (Thursday)	3-3.40 pm	Punjab	https://us04web.zoom.us/j/412396401
	4-4.40 pm	Haryana	https://us04web.zoom.us/j/888284504
3 rd April, 2020 (Friday)	3-3.40 pm	Tamil Nadu	https://us04web.zoom.us/j/110044846
	4-4.40 pm	Odisha	https://us04web.zoom.us/j/901435431

4. The schedule for the next week and other States/ UTs, will be communicated subsequently.

5. The proposed agenda for the video-conferencing is as under:

- i.) Overall achievements during FY 2019-20;
- ii.) Steps taken for proper implementation of JJM;
- iii.) Readiness for preparation of AAP 2020-21; and
- iv.) Support needed if any, from DDWS for effective implementation of JJM.

6. The VC will be conducted via ZOOM app which may be accessed at the link mentioned above. It is requested to please make it convenient to attend the VC along with the Director and Engineer-in-Chief/ Chief Engineer. A nodal person may be designated to coordinate the VC and the same may be communicated to the DDWS support team, which is as under:

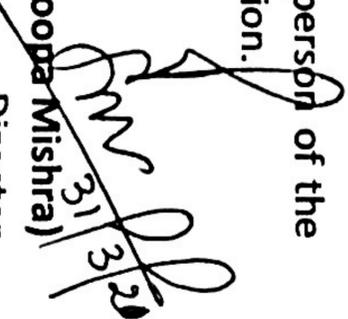
i.) VC Support:

- Ms. Spurthi, 7893536462, spurthi.water@gmail.com (UP, Punjab, T.N.)
- Ms. Nidhi, 9638577568, nbali.unicef@gmail.com (HP, Haryana, Odisha)

ii.) Overall coordination:

- Roopa Mishra, Director JJM, rmishra77@nic.in, +919437300545

7. The respective support team member at DDWS will contact the nodal person of the State well ahead of the scheduled VC in order to facilitate the seamless interaction.


(Roopa Mishra)
Director

W-11016/2/2020-JJM-III

Government of India

Ministry of Jal Shakti

Department of Drinking Water & Sanitation

National Jal Jeevan Mission

4th Floor, Pt. Deendayal 'Antyodaya' Bhawan

CGO Complex, Lodhi Road,

New Delhi-110001

Dated: 4th April, 2020

To,

Principal Secretary/ Secretary

In-charge of Rural Water Supply/ PHE Department

All States/ UTs

Subject: Jal Jeevan Mission: Preparation of Annual Action Plan (2020-21) to achieve 100% FHTCs by 2024 – Discussion through videoconference, - reg.

Madam/ Sir,

Reference is invited to this department's letter of even number dated 31.03.2020 regarding discussion through video-conferencing on preparation of Annual Action Plan (2020-21) for implementation of Jal Jeevan Mission.

2. In this regard, the VC schedule for the coming week (WEEK-2) is as under:

Date	Time	State	Zoom VC Link
07 th April, 2020 (Tuesday)	3-3.40 PM	Bihar	https://zoom.us/j/189116334
	4-4.40 PM	West Bengal	https://us04web.zoom.us/j/113168926
08 th April, 2020 (Wednesday)	3-3.40 PM	Chhattisgarh	https://zoom.us/j/823211243
	4-4.40 PM	Maharashtra	https://us04web.zoom.us/j/537688602
09 th April, 2020 (Thursday)	3-3.40 PM	Andhra Pradesh	https://zoom.us/j/938938197
	4-4.40 PM	Assam	https://us04web.zoom.us/j/456445892

10 th April, 2020 (Friday)	3-3.40 PM	Rajasthan	https://zoom.us/j/523798079
	4-4.40 PM	Madhya Pradesh	https://us04web.zoom.us/j/423584854
11 th April, 2020 (Saturday)	3-3.40 PM	Uttarakhand	https://zoom.us/j/918170243
	4-4.40 PM	Jammu & Kashmir	https://us04web.zoom.us/j/187068707

3. The proposed agenda for the video-conferencing is as under:

- i.) Overall achievements during FY 2019-20;
- ii.) Steps taken by the State for proper implementation of JJM and readiness for preparation of AAP 2020-21 (**the template for the response of the State is enclosed herewith**);
- iii.) Support needed if any, from DDWS for effective implementation of JJM.

4. The VC will be conducted via ZOOM app which may be accessed at the link mentioned above. It is requested to make it convenient to attend the VC along with the Director and Engineer-in-Chief/ Chief Engineer. A nodal person may be designated to coordinate the VC and the same may be communicated to the DDWS support team, which is as under:

i.) VC Support:

- Shri Bhavik Gupta

Contact Details: +91-9654996766, bhavik@washinstitute.org

Assigned States: Bihar, Chhattisgarh, A.P, Rajasthan, Uttarakhand

- Ms. Lopamudra Panda,

Contact Details: +91-19437105124, lopamudra.panda@washinstitute.org

Assigned States: WB, Maharashtra, Assam, MP, J&K

5. The respective support team member at DDWS will contact the nodal person of the State well ahead of the scheduled VC in order to facilitate the seamless interaction.

Yours faithfully,

(**Roopa Mishra**)

Director

rmishra77@nic.in

Encl: Template for State Response

National Jal Jeevan Mission

Template for State response on preparedness for effective implementation of JJM ZOOM Video- Conferencing

(State's response is requested on the points elaborated herein)

I.) Planning

- a.) Plan for 100% FHTCs coverage with timeline
- b.) Plan for FHTCs target FY 20-21
- c.) Plan for coverage of priority habitations
- d.) Status of data validation on IMIS
- e.) Steps taken up for VAP preparation
- f.) Implementation readiness - unit type designs, item rate contracts, etc.
- g.) Empanelment of agencies for third-party inspection
- h.) Operation & maintenance framework

II.) Institutional arrangements

- a.) Formation/ strengthening of SWSM, DWWSM
- b.) Posting of Mission Director for JJM
- c.) No. of VWSCs formed and activated for JJM
- d.) Status of engagement of ISAs

III.) Financial Management

- a.) Total fund requirement for 100% FHTC coverage & its planning from different sources
- b.) Fund requirement for FY 20-21
- c.) State matching share for FY 20-21
- d.) Monthly targets for timely expenditure
- e.) 100% compliance with PFMS
- f.) Advance reconciliation
- g.) Plan for convergence of fund under MGNREGS and FFC
- h.) Community contribution for in-village water supply infrastructure

IV.) Support Activities (plan for 5% of allocation)

- a.) Plan for Capacity Building of PRLs and other stakeholders
- b.) Skill development initiatives - masons, plumbers, electricians, motor mechanics, etc.
- c.) Plan for increased community participation through effective IEC campaigns
- d.) Grievance redressal system - call centre/ kelp-line facilities
- e.) SPMU establishment

V.) Water Quality (plan for 2% of allocation)

- a.) Plan for NABL accreditation of laboratories
- b.) Community testing through FTKs - procurement, training, testing, reporting, etc.
- c.) Access to laboratory testing facilities for public
- d.) Public Private Partnership (PPP) projects, if any
- e.) Timely procurement of consumables and laboratory infrastructure
- f.) Mapping with disease surveillance data of public health laboratories for improved activities

W-11016/2/2020-JJM-III
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal 'Antyodaya' Bhawan
CGO Complex, Lodhi Road,
New Delhi-110001
Dated: 11 April, 2020

To,

Principal Secretary/ Secretary
In-charge of Rural Water Supply/ PHE Department
Government of Gujarat, Kerala, Karnataka, Jharkhand, Manipur, Tripura, Ladakh,
Puducherry, Andaman & Nicobar Islands, Goa, Telangana, Arunachal Pradesh,
Meghalaya, Uttarakhand, Mizoram, Sikkim, Nagaland

Subject: Jal Jeevan Mission: Preparation of Annual Action Plan (2020-21) to achieve 100% FHTCs
by 2024 – Discussion through videoconference, - reg.

Madam/ Sir,

Reference is invited to this Department's letter of even number dated 31.03.2020 &
04.04.2020 regarding review meeting on planning and implementation of Jal Jeevan Mission and
preparation of Annual Action Plan for FY 20-21.

2. In this regard, the schedule for the coming weeks (Week 3 -4) is as under:

Week 3:

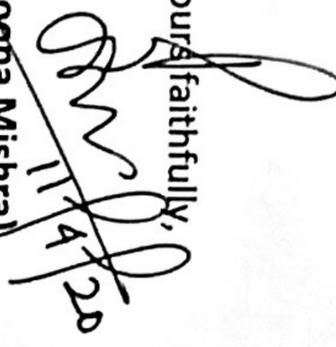
Date	Time	State	Coordinating Officer
15 th April, 2020 (Wednesday)	02.00 - 02.40 PM	Gujarat	Sh. Pradeep Singh
	03.00 - 03.40 PM	Kerala	Ms. Renjitha
	02.00 - 02.40 PM	Karnataka	Ms. Renjitha
16 th April, 2020 (Thursday)	03.00 - 03.40 PM	Jharkhand	Roopa Mishra
	03.45 - 04.25 PM	Manipur	Sh. Ajay Kumar
	02.00 - 02.40 PM	Tripura	Ms. Renjitha
17 th April, 2020 (Friday)	02.45 - 03.25 PM	Ladakh	Sh. Pradeep Singh
	03.30 - 04.10 PM	Puducherry	Ms. Roopa Mishra

Week 4:

Date	Time	State	Coordinating Officer
21 st April, 2020 (Tuesday)	02.00 - 02.40 PM	Andaman & Nicobar Islands	Ms. Renjitha
	02.45 - 03.25 PM	Goa	Sh. Pradeep Singh
	03.30 – 04.10 PM	Telangana	Ms. Roopa Mishra
22 nd April, 2020	02.00 - 02.40 PM	Arunachal Pradesh	Sh. Pradeep Singh

(Wednesday)	02.45 - 03.25 PM	Meghalaya	Sh. Ajay Kumar
	03.30 – 04.10 PM	Uttarakhand	Ms. Roopa Mishra
23 rd April, 2020 (Thursday)	02.00 - 02.40 PM	Mizoram	Ms. Roopa Mishra
	02.45 - 03.25 PM	Sikkim	Sh. Pradeep Singh
	03.30 – 04.10 PM	Nagaland	Ms. Ajay Kumar

3. The proposed agenda for the video-conferencing is as under:
- i.) Overall achievements during FY 2019-20;
 - ii.) Steps taken by the State for proper implementation of JJM and readiness for preparation of AAP 2020-21 (the template for the response of the State is enclosed herewith);
 - iii.) Support needed if any, from DDWS for effective implementation of JJM
4. The meeting will be held via video-conferencing, details of which will be shared separately with States/ UTs. It is requested to please attend the VC along with the Director, Engineer-in-Chief/ Chief Engineer and other officers. In case of any emergency requirements that necessitate rescheduling of the VC, the undersigned may be contacted in advance.
5. A nodal person may be designated by the State/ UT to coordinate with DDWS and the same may be communicated to the respective Coordinating Officer whose contact details are as under:
- i.) Coordinating Officers:
 - Ms. Roopa Mishra, Director, +91-9437300545, rmishra77@nic.in
 - Shri Pradeep Singh, Director, +91-9978407267, pradeep.singh78@gov.in
 - Shri Ajay Kumar, Director, +91-9868124933, ajaykumar2-cwc@nic.in
 - Ms. Renjitha, Deputy Secretary, +91-8901558515 hr095@ifs.nic.in
 - ii.) VC Support:
 - Shri Bhavik Gupta, +91-9654996766, bhavik@washinstitute.org
 - Ms. Lopamudra Panda, +91-7008251923, lopamudra.panda@washinstitute.org
5. The VC support team at DDWS will contact the nodal person of the State / UT well ahead of the scheduled VC and share details of VC link, advance copy of presentation, etc in order to facilitate seamless interaction.

Yours faithfully,

(Roopa Mishra)

Director

rmishra77@nic.in

National Jal Jeevan Mission

Template for State response on preparedness for effective implementation of JJM ZOOM Video-Conferencing

(State's response is requested on the points elaborated herein)

I.) Planning

- a.) Plan for 100% FHTCs coverage with timeline
- b.) Plan for FHTCs target FY 20-21
- c.) Plan for coverage of priority habitations
- d.) Plan to cover Arsenic/ Fluoride affected habitations by 31 December, 2020
- e.) Status of data validation on IMIS
- f.) Steps taken up for VAP preparation
- g.) Implementation readiness - unit type designs, item rate contracts, etc.
- h.) Empanelment of agencies for third-party inspection
- i.) Operation & maintenance framework

II.) Institutional arrangements

- a.) Formation/ strengthening of SWSM, DWSM
- b.) Posting of Mission Director for JJM
- c.) No. of VWSCs formed and activated for JJM
- d.) Status of engagement of ISAs

III.) Financial Management

- a.) Total fund requirement for 100% FHTC coverage & its planning from different sources
- b.) Fund requirement for FY 20-21
- c.) State matching share for FY 20-21
- d.) Fund requirement under NWQSM for FY 20-21
- e.) Monthly targets for timely expenditure
- f.) 100% compliance with PFMS
- g.) Advance reconciliation
- h.) Plan for convergence of fund under SBM(G), MGNREGS and FFC
- i.) Community contribution for in-village water supply infrastructure

IV.) Support Activities (plan for 5% of allocation)

- a.) Plan for Capacity Building of PRIs and other stakeholders
- b.) Skill development initiatives - masons, plumbers, electricians, motor mechanics, etc.
- c.) Plan for increased community participation through effective IEC campaigns
- d.) Grievance redressal system - call centre/ help-line facilities
- e.) SPMU establishment

V.) Water Quality (plan for 2% of allocation)

- a.) Plan for NABL accreditation of laboratories
- b.) Community testing through FTKs - procurement, training, testing, reporting, etc.
- c.) Access to laboratory testing facilities for public
- d.) Public Private Partnership (PPP) projects, if any
- e.) Timely procurement of consumables and laboratory infrastructure
- f.) Mapping with disease surveillance data of public health for improved activities

State-wise details of Arsenic affected habitations

State	As on 25.03.2019		As on 09.12.2019		As on 26.01.2020		As on 31.03.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	3,343	12,53,702	3,309	12,42,151	2,848	10,21,118
Bihar	807	12,05,934	336	5,15,474	335	5,14,396	332	5,13,635
Jharkhand	19	13,336	3	6,714	3	6,714	1	353
Karnataka	3	2,590	-	-	-	-	-	-
Punjab	652	8,28,073	646	8,22,381	644	8,20,192	621	8,04,898
Uttar Pradesh	707	5,32,507	607	4,09,918	606	4,09,180	592	3,98,932
West Bengal	9,126	93,19,930	6,207	55,24,893	5,304	44,50,889	4,705	39,64,829
Total	15,615	1,35,10,030	11,142	85,33,082	10,201	74,43,522	9,099	67,03,765

[Source : IMIS, DDWS]

State-wise funds released with recommendation of NITI

Aayog

(Rs. in Crore)

S. No.	State	Release
1.	Andhra Pradesh	21.26
2.	Assam	11.57
3.	Bihar	22.83
4.	Chhattisgarh	1.05
5.	Gujarat	0.89
6.	Haryana	2.66
7.	Jammu & Kashmir	0.47
8.	Jharkhand	1.50
9.	Karnataka	59.90
10.	Kerala	19.73
11.	Madhya Pradesh	15.85
12.	Maharashtra	24.08
13.	Odisha	2.00
14.	Punjab	39.35
15.	Rajasthan	431.29
16.	Telangana	94.58
17.	Uttar Pradesh	13.39

18.	Uttarakhand	0.62
19.	West Bengal	236.98
Total		1,000.00

(Source : IMIS, DDWS)

**Physical progress of Arsenic affected habitations using NITI
Aayog Fund**

S. No.	State	Number of habitations covered	Number of habitations being covered
1.	Andhra Pradesh	0	0
2.	Assam	91	5
3.	Bihar	26	2
4.	Chhattisgarh	0	0
5.	Gujarat	0	0
6.	Haryana	0	0
7.	Jammu & Kashmir	0	0
8.	Jharkhand	0	0
9.	Karnataka	0	2
10.	Kerala	0	0
11.	Madhya Pradesh	0	0
12.	Maharashtra	0	0
13.	Odisha	0	0
14.	Punjab	78	12
15.	Rajasthan	0	0
16.	Telangana	0	0
17.	Uttar Pradesh	39	0
18.	Uttarakhand	0	0
19.	West Bengal	1,100	735
	Total	1,334	756

(Source : IMIS, DDWS)

State-wise financial progress under NWQSM

(Rs. in Crore)

S. No.	State Name	Release	Expenditure
1.	Andhra Pradesh	25.74	4.11
2.	Assam	330.96	60.82
3.	Bihar	171.96	93.65
4.	Chhattisgarh	0.92	0.04
5.	Haryana	16.91	11.79
6.	Jharkhand	38.72	16.89
7.	Karnataka	26.99	2.22
8.	Kerala	4.43	2.28
9.	Madhya Pradesh	4.41	3.15
10.	Maharashtra	18.79	4.78
11.	Odisha	1.12	1.11
12.	Punjab	98.01	0
13.	Rajasthan	1,145.50	748.29
14.	Telangana	700.23	700.02
15.	Uttar Pradesh	49.95	41.84
16.	West Bengal	1,305.70	732.35
	Total	3,940.34	2,423.34

(Source : IMIS, DDWS)

Physical Status of Arsenic affected habitations under

NWQSM

State Name	No. of earmarked habitations	No. of habitations covered with provision of safe water	No. of habitations wherein quality is improved / covered with State plan scheme	No. of habitations being covered	No. of balance habitations (#)
Assam	3,726	507	684	2,524	11
Bihar	1,077	69	830	168	10
Haryana	45	5	40	-	-
Jharkhand	130	34	95	1	-
Karnataka	21	18	3	-	-
Punjab	492	144	45	298	5
Uttar Pradesh	262	110	27	119	6
West Bengal	8,066	5,674	649	1,663	80
Total	13,819	6,561	2,373	4,773	112

(Source : IMIS, DDWS)

States have informed that they will cover balance habitations through State/ JIM schemes.

The Status of these Arsenic affected habitations (other than earmarked under NWQSM)

State	Number of affected habitations as on 31/03/2019	No. of habitations covered with provision of safe water	No. of balance habitations
Assam	959	115	844
Bihar	150	2	148
Jharkhand	1	1	0
Punjab	291	1	290
Uttar Pradesh	456	12	444
West Bengal	4,927	2,311	2,616
Total	6,784	2,442	4,342

(Source : IMIS, DDWS)

State-wise release of funds under JJM during 2019-20

(Rs. in Crore)

S. No.	State	Release
1.	Andaman & Nicobar Islands	0.5
2.	Andhra Pradesh	372.64
3.	Arunachal Pradesh	177.47
4.	Assam	442.36
5.	Bihar	417.35
6.	Chandigarh	0
7.	Chhattisgarh	65.82
8.	Dadra & Nagar Haveli	0
9.	Daman & Diu	0
10.	Delhi	0
11.	Goa	3.08
12.	Gujarat	390.31
13.	Haryana	149.95
14.	Himachal Pradesh	205.83
15.	Jammu & Kashmir	322.03
16.	Jharkhand	291.19
17.	Karnataka	546.06
18.	Kerala	101.29
19.	Ladakh	67.86
20.	Lakshadweep	0
21.	Madhya Pradesh	571.6
22.	Maharashtra	345.28
23.	Manipur	91.17

24.	Meghalaya	43.01
25.	Mizoram	68.05
26.	Nagaland	56.49
27.	Odisha	364.74
28.	Puducherry	0
29.	Punjab	227.46
30.	Rajasthan	1,301.71
31.	Sikkim	26.15
32.	Tamil Nadu	373.1
33.	Telangana	105.52
34.	Tripura	145.37
35.	Uttar Pradesh	1,513.14
36.	Uttarakhand	170.53
37.	West Bengal	994.75
Total		9,951.81

(Source: IMIS, DDWS)

F. No. WQ-11031/60/2016-WQ-Part(6) /17

Government of India,
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
(Water Quality Section)

4th Floor, Pt. Deen Dayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Dated, the 27th January, 2020.

To
The Principal Secretary / Secretary-in-Charge,
Rural Water Supply/PHE Department,

(Government of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Odisha, Punjab, Rajasthan, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal).

Subject: One day National Conference on “Provision of Potable Drinking Water in Quality Affected Areas” on 07th February, 2020 (Friday) – reg.

Madam/ Sir,

The Department of Drinking Water and Sanitation, Ministry of Jal Shakti, Government of India is organizing a one-day National Conference on “Provision of Potable Drinking Water in Quality-Affected Areas” on 07th February, 2020 (Friday) from 9.00 AM onwards at ‘Silver Oak’ Conference Hall, India Habitat Center (IHC), Lodhi Road, New Delhi.

2. The main objectives of organizing conference is to enable states to present their approach, planning and strategy for providing potable water in quality-affected areas, sharing of best practices from States/ UTs for water quality monitoring and surveillance activities and facilitate discussions on water quality related issues.
3. It is requested to personally attend the conference along with your team comprising of officer in charge of water supply in quality affected habitations and officer heading Water Quality Monitoring and Surveillance (WQM&S) activities to participate in the high-level discussions.
4. The information brochure on the conference including programme details is enclosed herewith for kind information. The format for presentations by respective state will be communicated shortly.
5. It is also requested to inform the details of officials nominated for the Conference from your state by email at ajaykumar2-cwc@nic.in or dharmendar.rao74@gov.in.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: as above



Government of India
Ministry of Jal Shakti
Department of Drinking Water and Sanitation

National Conference on

Provision of Potable Drinking Water in Quality-affected Areas



Every rural household to have drinking water supply in adequate quantity of prescribed quality on regular and long-term basis at affordable service delivery charges leading to improvement in living standards of rural communities

Jal Jeevan Mission

Date: 7 February, 2020

Venue: Silver Oak, India Habitat Centre (IHC), New Delhi

National Conference on Provision of Potable Drinking Water in Quality-Affected Areas

Introduction

Potable water is essential for human consumption and socio-economic development. As stated in Agenda 21, UNCED, 'An estimated 80% of all diseases and over one-third of deaths in developing countries are caused by the consumption of contaminated water and on average as much as one-tenth of each person's productive time is sacrificed to water-related diseases'. As children are particularly at risk from water-related diseases, access to safe water can result in better health, and therefore better education, with positive longer-term consequences for their lives.

Drinking water supply in rural areas is mainly dependent on ground water, which is increasingly under stress from rapid population growth, urbanization and high demand from various other sectors, viz. irrigation and industrial purposes. There is a growing concern on deterioration of ground water quality due to geogenic and anthropogenic activities. Based on the reports 'Ground Water Quality in Shallow Aquifers in India, 2018' and 'National Compilation on Dynamic Ground Water Resources of India,

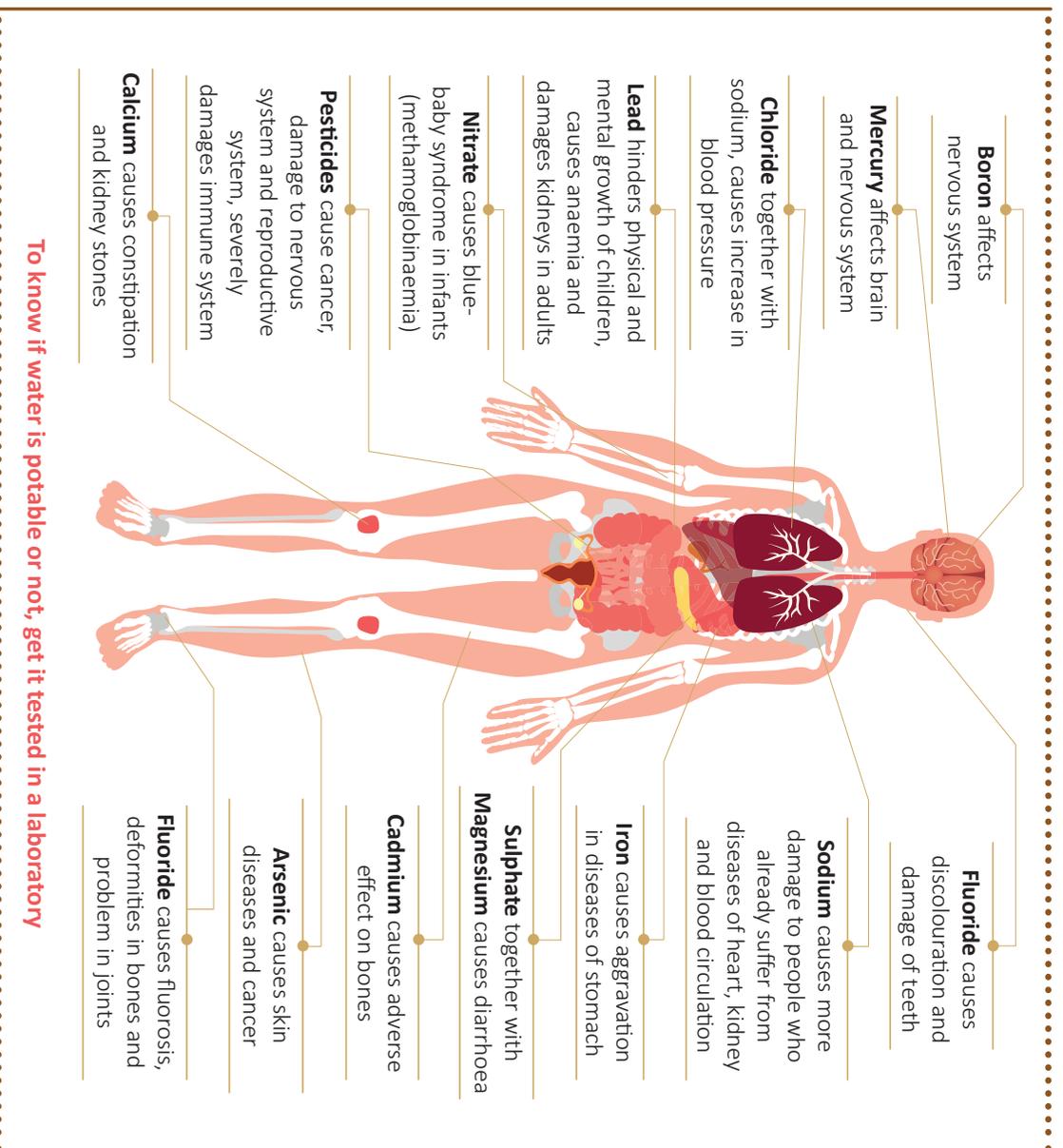


Figure 1: Adverse effects of drinking water with chemical contamination

2017' published by Central Ground Water Board (CGWB), only about 50% of the total assessment units (blocks/ firkas/ mandals) have ground water in sufficient quantity and of prescribed quality (BIS).

The quality of drinking water is a powerful environmental determinant of the health of a community. Consumption of contaminated water has adverse health impacts as indicated in Figure 1. Although the diseases may be caused by drinking water, redressal of quality issues needs a holistic and comprehensive approach. While providing potable drinking water is of utmost priority, health and nutrition aspects must be addressed to reduce suffering of the population affected by water-borne diseases. High dependence of ground water for irrigation in quality-affected areas also poses a danger of the contaminants entering food-chain and livestock populations.

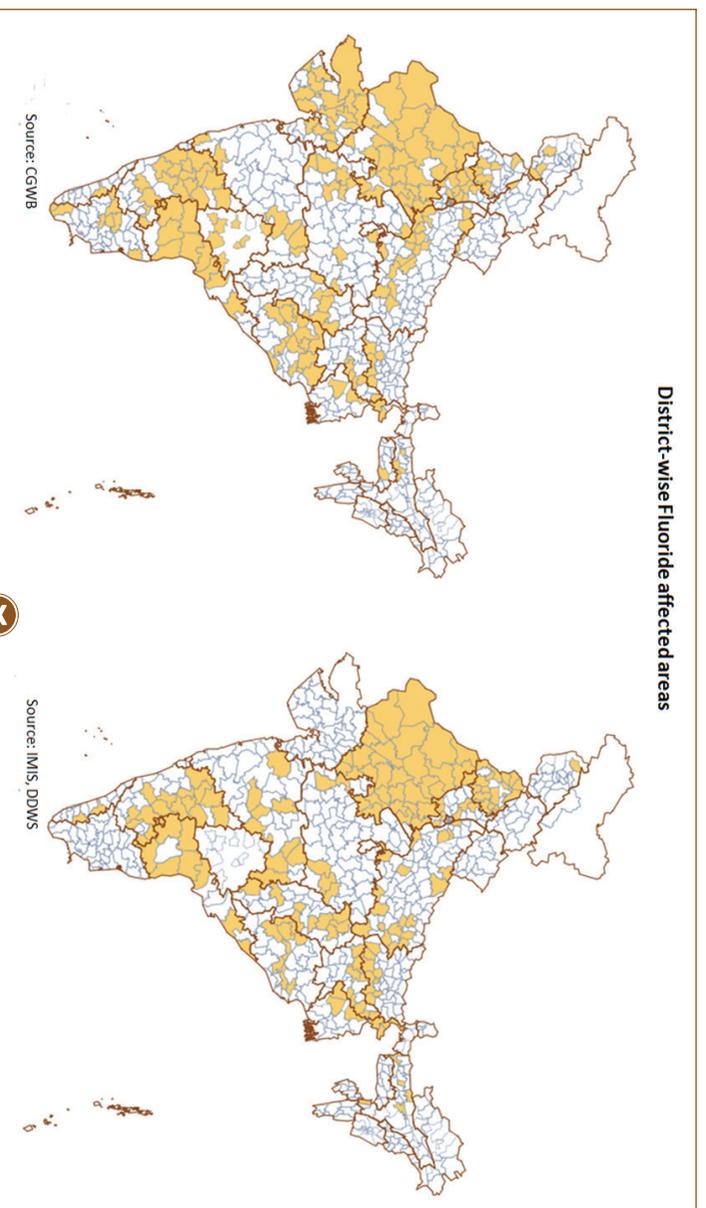
Apart from the chemical contaminants mentioned in Figure 1, excess salinity causes cardiovascular diseases, diarrhea and abdominal pain; contamination due to heavy metals is known to be carcinogenic.

Water quality-affected areas

The report published by CGWB in 2018 identified state-wise ground water quality hotspots in unconfined aquifers of India for Arsenic, Fluoride, Salinity, Iron, Chloride and Nitrate. The IMIS maintained by Department of Drinking Water and Sanitation monitors drinking water sources having water quality issues mainly chemical contaminants such as Arsenic, Fluoride, Iron, Nitrate, Salinity and heavy metals as reported by states. While CGWB indicates the overall ground water quality, IMIS, DDWS indicates the areas wherein drinking water sources still have water quality issues.

	Arsenic	Fluoride	Salinity	Iron	Nitrate
CGWB report	20 states	23 states	17 states	26 states	20 states
IMIS of DDWS	5 states	17 states	11 states	16 states	8 states

Table 1: Presence of water quality contamination hotspots across country as per CGWB and IMIS



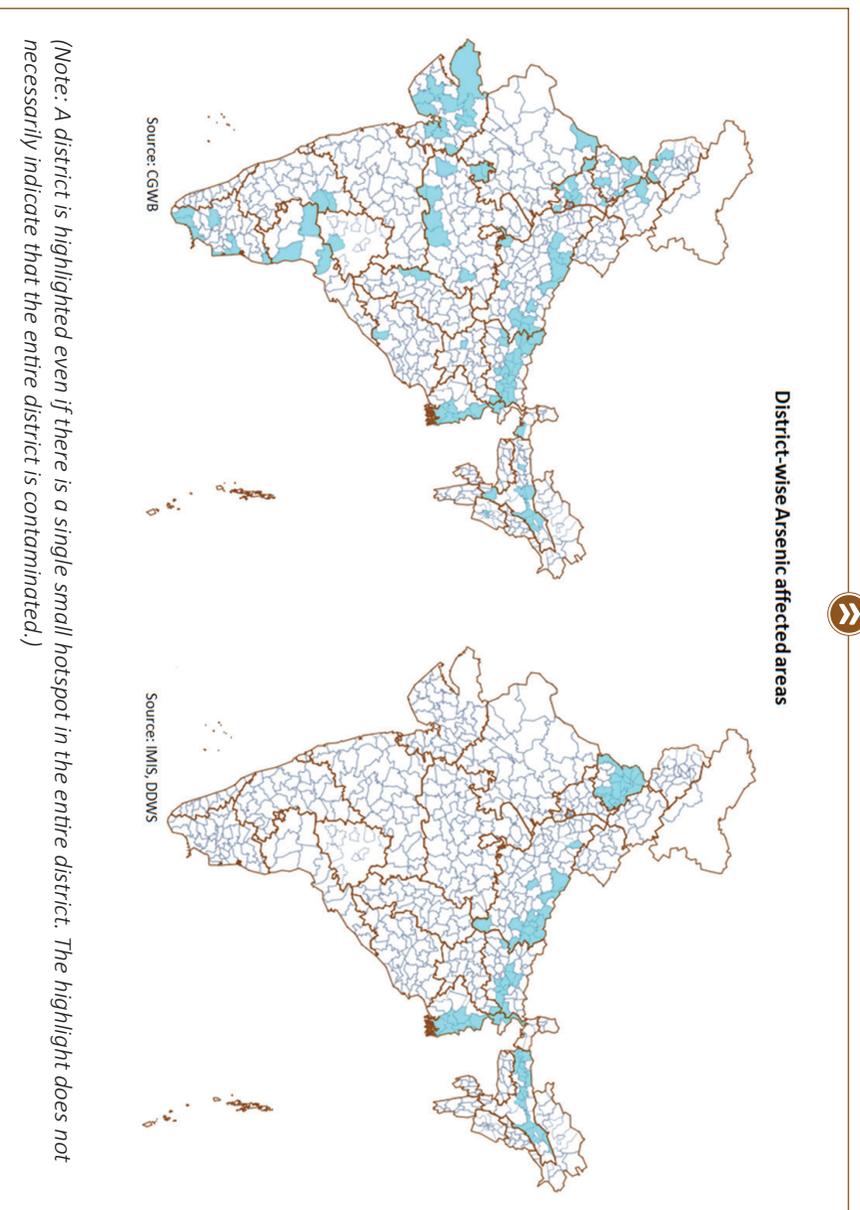


Figure 2: Maps indicating the spread of Fluoride and Arsenic based on CGWB Report on water quality and data reported by states on IMIS, DDWS

Over the years, efforts have been taken by states to provide potable water supply in quality-affected habitations. Figure 3 indicates the number of quality-affected habitations that are yet to be provided with potable water supply.

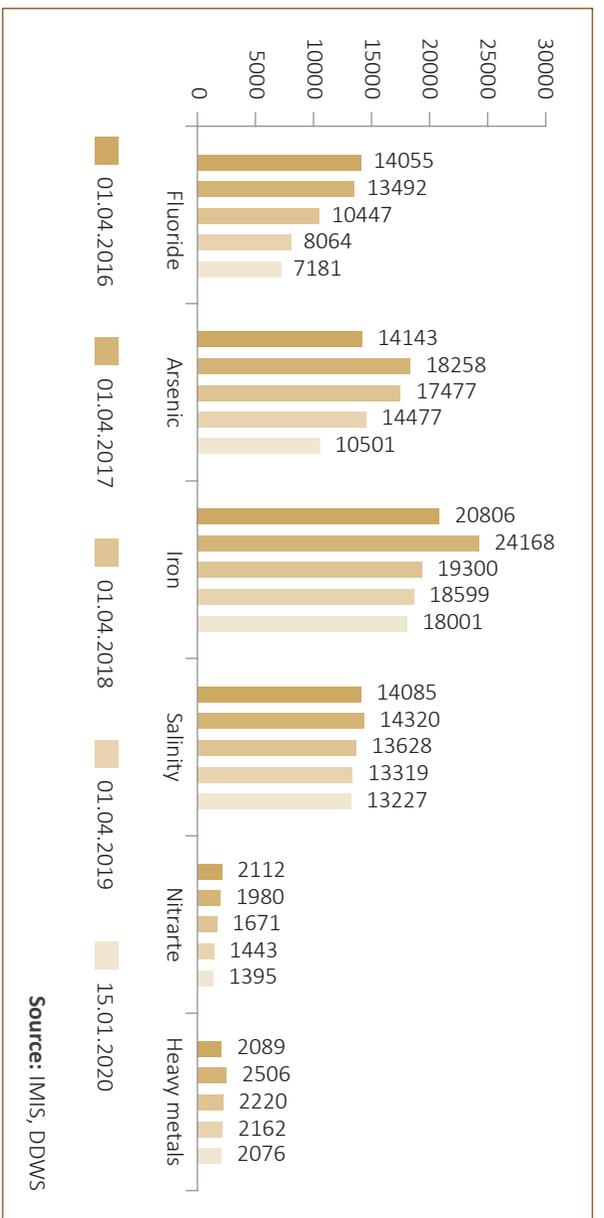


Figure 3: Quality-affected habitations yet to be provided with piped water supply over the last five years

As a purely short-term interim measure, Community Water Purification Plants (CWPPs) have been installed in quality-affected habitations of different states/ UTs to provide 8-10 lpcd for drinking and cooking purposes. The CWPPs are based on different technologies like reverse osmosis, adsorption, co-precipitation, solar electrolytic deionization, ion exchange, nano technology and electric deionization plant keeping in view the particular water quality contamination in an area.

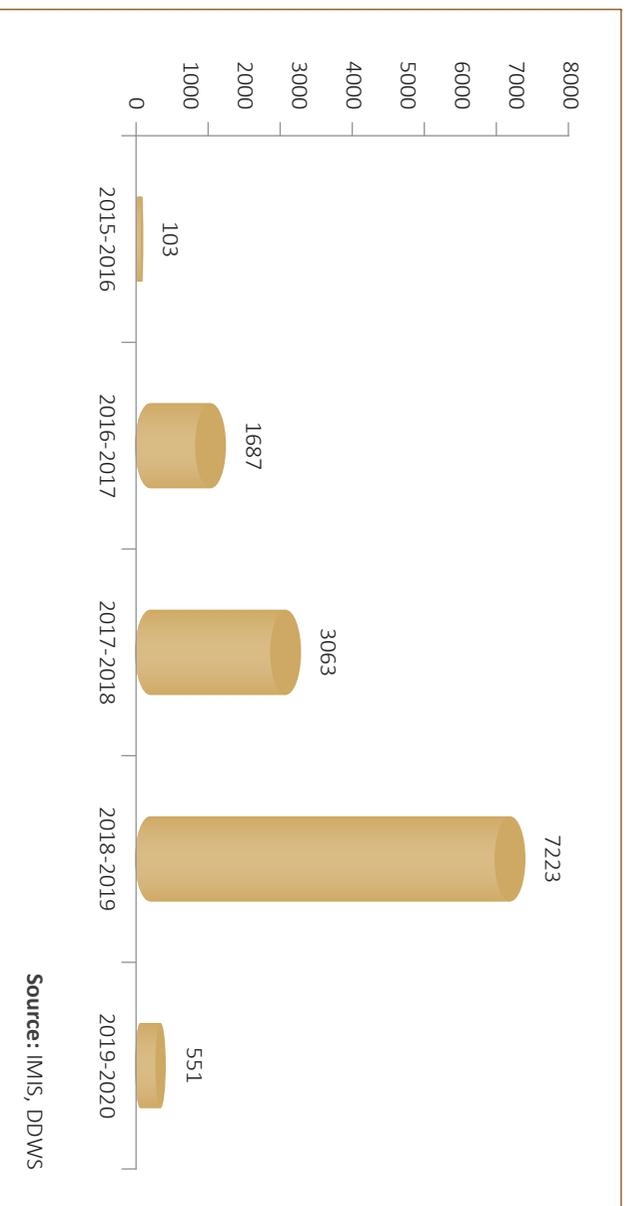


Figure 4: Number of CWPPs installed in quality-affected habitations to make potable water available

Provision of potable water in quality-affected areas

Water is a state subject and Government of India supports states' endeavours in providing drinking water. The 73rd Amendment to the Constitution of India has placed the subject of rural drinking water in the Eleventh Schedule and has assigned its management to Gram Panchayats.

On 15 August, 2019, Jal Jeevan Mission (JJM) was announced to be implemented in partnership with states/ UTs and aims at providing Functional Household Tap Connection (FHTC) to every rural household by 2024. The programme focuses on service delivery at household level, i.e. water supply on a regular basis in adequate quantity and of prescribed quality.

In view of this, there is a need to prioritize potable water supply in quality-affected areas. As mentioned in para 3.5 of JJM operational guidelines, the following strategy is to be adopted to provide FHTCs in quality-affected areas:

- i) VWSCs to plan, implement, manage, operate and maintain in-village water supply infrastructure;
- ii) explore in-situ suitable treatment technology in areas with sufficient ground water;
- iii) explore bulk water transfer from long distance in areas where surface water source is not available nearby;

- iv) provide CWPPs as a purely short-term measure, since planning and implementation of piped water supply scheme based on a safe water source may take time. However, SWSMI is to prioritize provision of FHTCs to quality-affected areas by March, 2021;
- v) ensure water quality monitoring by PHE/ RWS Department;
- vi) identify and train five women from every village to undertake water quality surveillance through Field Test Kits (FTKs) and sanitary inspection;
- vii) undertake NABL accreditation of laboratories at all levels.

National Water Quality Sub-Mission (NWQSM), as part of the erstwhile National Rural Drinking Water Programme (NRDWP), is being implemented since March, 2017 to provide safe drinking water to identified 27,544 Arsenic/ Fluoride affected rural habitations by March, 2021 as per existing guidelines. Since commissioning of piped water supply schemes may take 2-3 years, States have been advised to take up Community Water Purification Plant (CWPP) schemes in Arsenic and Fluoride affected habitations as an immediate (short-term) measure.

Water quality monitoring involves laboratory and field testing of water samples collected from water sources and FHTCs whereas water quality surveillance is undertaken by local community using Field Test Kits (FTKs). States are also encouraged to share the water quality monitoring results with the community. For water quality surveillance, five women from every village are to be identified, trained and engaged to use Field Test Kits (FTKs) as per the prescribed timelines. Further details are elaborated in Chapter 10 of JJM operational guidelines.

S. No.	Characteristic	Unit	Requirement (Acceptable limit)	Permissible limit in the absence of alternate source
1.	pH value	-----	6.5-8.5	No relaxation
2.	Total dissolved solids	mg/L	500	2000
3.	Turbidity	NTU	1	5
4.	Chloride	mg/L	250	1000
5.	Total alkalinity	mg/L	200	600
6.	Total hardness	mg/L	200	600
7.	Sulphate	mg/L	200	400
8.	Iron	mg/L	1.0	No Relaxation
9.	Total Arsenic	mg/L	0.01	No Relaxation
10.	Fluoride	mg/L	1.0	1.5
11.	Nitrate	mg/L	45	No Relaxation
12.	Total coliform bacteria	Shall not be detectable in any 100 ml sample		
13.	E-Coli	Shall not be detectable in any 100 ml sample		

Table 2: Basic water quality parameters

JMI emphasizes on the provision of potable water of prescribed quality as prescribed by the Bureau of Indian Standards (BIS). The IS 10500 was formulated with the objective of assessing the quality of water resources, and to check the effectiveness of water treatment and supply by the concerned authorities. This standard specifies the acceptable limits and the permissible limits in the absence of alternate source.

State laboratories	District laboratories	Block laboratories	Sub-Division laboratories	Mobile laboratories	Total laboratories	NABL accredited
28	730	244	1,145	84	2,231	50

Table 3: Laboratory details

Source: IMIS, DDWS

Objectives of the conference

To achieve the goal of Jal Jeevan Mission, a one-day national conference on providing potable drinking water to quality-affected areas with all stakeholders, viz. Health and Public Health Engineering (PHE)/ Rural Water Supply (RWS) Department officials from states affected with water quality issues, civil society, international agencies, community medicine practitioners, public health representatives, etc. is organized to:

- 1 Enable states to present their approach, planning and strategy for providing potable water in quality-affected areas in a time-bound manner;
- 2 Facilitate discussions on water quality related issues;
- 3 Facilitate cross-learning and sharing of best practices from States/ UTs for improving community based water quality surveillance mechanisms;
- 4 Share overview of available technological interventions for Arsenic and Fluoride removal; and
- 5 Enable states to expedite provision of potable drinking water through FHTCs in quality-affected areas.

For sending nomination or for any information with regard to this programme, please contact:

Shri. Ajay Kumar

Director (Water Quality)

National Jal Jeevan Mission

Department of Drinking Water and Sanitation, Government of India
4th floor, CGO Complex, New Delhi

Email id: ajaykumar2-cwc@nic.in

Phone number: 011- 2436 6660

National Conference on Provision of Potable Drinking Water in Quality-Affected Areas Programme

Time	Programme
09:00 AM - 09:30 AM	Registration
Session-I: Inaugural Session	
09:30 AM - 09:35 AM	Welcome Address by Director (JIM-WQ)
09:35 AM - 09:42 AM	Address by Secretary, DDWS
09:42 AM - 09:50 AM	Keynote address by Minister of State, Jal Shakti
09:50 AM - 10:00 AM	Inaugural address by Minister, Jal Shakti
Session-II: Presentation by States	
Chair: Secretary, DDWS	
10:00 AM - 10:15 AM	Opening remarks by Additional Secretary and Mission Director, JIM
10:15 AM - 10:30 AM	Presentation by Govt. of West Bengal
10:30 AM - 10:45 AM	Presentation by Govt. of Assam
10:45 AM - 11:00 AM	Presentation by Govt. of Rajasthan
11:00 AM - 11:15 AM	Presentation by Govt. of Uttar Pradesh
11:15 AM - 11:30 AM	Discussion
11:30 AM - 11:45 AM	Tea/ Coffee break
11:45 AM - 12:00 PM	Presentation by Govt. of Punjab
12:00 PM - 12:15 PM	Presentation by Govt. of Tripura
12:15 PM - 12:30 PM	Presentation by Govt. of Karnataka
12:30 PM - 12:45 PM	Presentation by Govt. of Bihar
12:45 PM - 01:00 PM	Discussion
01:00 PM - 01:45 PM	Lunch Break
Session-III: Effects of poor water quality on health and technologies for removal of contaminants	
Chair: Secretary, DST	
01:45 PM - 01:50 PM	Opening remarks by Chair
01:50 PM - 02:05 PM	Health impacts of Arsenicosis by Dr. Ashok Ghosh, Chairman, SPCB, Bihar and HoD, Research, Mahavir Cancer Institute, Patna
02:05 PM - 02:20 PM	Health impacts of Fluorosis by Dr. Pravin Khobragade, Health Specialist, UNICEF
02:20 PM - 02:35 PM	Overview of available technologies for Arsenic removal from water by Prof. Arunabha Majumdar, Jadavpur University
02:35 PM - 02:50 PM	Overview of available technologies for Fluoride removal from water by Mr. Pawan Labhasetwar, NEERI, Nagpur
02:50 PM - 03:05 PM	Water safety planning by Ms. Payden, Deputy Representative, WHO India
03:05 PM - 03:15 PM	Discussion
03:15 PM - 03:30 PM	Tea/ Coffee break
Session-IV: Water quality monitoring and surveillance	
Chair: Additional Secretary and Mission Director, JIM	
03:30 PM - 03:35 PM	Opening remarks by Chair
03:35 PM - 03:45 PM	Drinking water standards- BIS
03:45 PM - 03:55 PM	Public health- roles and responsibilities vis-à-vis water supply by Mr.Sanjay Upadhyay
03:55 PM - 04:10 PM	NABL accreditation- Policy & Procedure
04:10 PM - 04:25 PM	WQM&S activities by Govt. of Gujarat
04:25 PM - 04:40 PM	Water quality surveillance & community involvement by Gram Vikas
04:40 PM - 04:50 PM	Discussion
Session-V: Closing Session	
04:50 PM - 05:00 PM	Summing up and way forward by Additional Secretary and Mission Director, JIM
05:00 PM - 05:10 PM	Closing remarks by Secretary, DDWS
05:10 PM - 05:15 PM	Vote of Thanks by Director (JIM-WQ)

Quarter-wise target for providing safe drinking water to Arsenic affected balance rural habitations identified and taken up under NWQSM and achievements

S. No.	State Name	Total No. of Arsenic Affected Habitations	No. of Arsenic Affected Habitations covered / quality improved	No. of Arsenic affected habitations targeted for the year 2019-20	No. of Arsenic affected covered during 2019-20	No. of balance habitations as on 01.04.2020	Quarter-wise target for the year 2020-21 and beyond			
							Target	Target	Target	Target
1.	Assam	3,726	450	1,468	741	2,535	254	1,521	760	-
2.	Bihar	1,077	429	480	470	178	-	178	-	-
3.	Haryana	45	44	-	1	-	-	-	-	-
4.	Jharkhand	130	112	17	17	1	-	-	1	-
5.	Karnataka	21	19	-	2	-	-	-	-	-
6.	Punjab	492	160	-	29	303	-	-	174	129
7.	Uttar Pradesh	262	91	83	46	125	16	54	55	-
8.	West Bengal	8,066	4,174	2,369	2,149	1,743	70	558	1,115	-
	Total	13,819	5,479	4,417	3,455	4,885	340	2,311	2,105	129

Quarter-wise target for providing safe drinking water to Arsenic affected balance rural habitations other than NWQSM identified habitations and achievements

S.No.	State Name	Left Out Arsenic Affected Habitations not include under NWQSM as on 31.03.2019	No. of Arsenic affected habitations targeted for the year 2019-20	No. of Arsenic affected covered during 2019-20	No. of balance habitations as on 01.04.20 20	Quarter-wise target for the year 2020-21 and beyond			
						Target April-Jun, 2020	Target Jul-Sep, 2020	Target Oct-Dec, 2020	Target Beyond Dec, 2020
1.	Assam	959	716	646	313	31	188	94	-
2.	Bihar	150	108	110	40	-	40	-	-
3.	Haryana	-	-	-	-	-	-	-	-
4.	Jharkhand	1	-	1	-	-	-	-	-
5.	Karnataka	-	-	-	-	-	-	-	-
6.	Punjab	291	-	-	291	-	-	177	114
7.	Uttar Pradesh	456	194	237	219	28	96	95	-
8.	West Bengal	4,927	1,846	2,311	2,616	105	837	1,674	-
	Total	6,784	2,864	3,305	3,479	164	1,161	2,040	114

GOVT. OF ASSAM

OFFICE OF THE CHIEF ENGINEER (PHE), WATER, ASSAM :: HENGERABARI :: GUWAHATI -36

No. PHE-1984/TB/2019/Pt-II/T- 1192

Dtd. 06-05-2020

To,

Mr. Ajoy Kumar, Director (WQ)

Deptt. of Drinking Water Supply, Ministry of Jal Shakti,
CGO Complex, New Delhi - 03.

Sub : - OA No.384/2019 (earlier OA No.156 of 2015) Mrs. Sunita Pandey & Ors. Vs Union of India & Ors.
Regarding problem of contamination of groundwater due to Arsenic and availability of Ground Water -
regarding.

Ref : -(1) No. PHED-326/2019/34 dtd. 30-04-2020 addressed to you.

(2) Yours WQ-11035/5/2018-WQ dtd. 01-05-2020

Sir,

In continuation to the letter under early reference and your letter under later reference, I have the honour to submit herewith Action Taken Report against mitigation of Arsenic with a reference to Hon'ble NGT Order.

1. Necessary action has been taken for strict compliance of Hon'ble NGT Order both at State and District level.
2. Necessary planning has been adapted to preponed the timeline for mitigation of Arsenic in affected habitations in Assam and time line has been set to cover all Arsenic affected habitations by 31-12-2020.
3. Out of 3309 nos. Arsenic Affected Habitations as on 26-01-2020, Arsenic affects have been mitigated in 461 habitations during last quarter of 2019-20 and altogether 2848 nos. Arsenic habitations remained for mitigation as on 01-04-2020. The plan for coverage of balance 2848 nos. habitations has been given below.

TIME LINE FOR COVERAGE OF ARSENIC AFFECTED HABITATIONS :-

'As' affected habitations as on 01-04-2020	To be covered during 1 st Qtr.	To be covered during 2 nd Qtr.	To be covered during 3 rd Qtr.	Remarks
2848 Nos	249 Nos.	1769 Nos.	830 Nos.	Low target has been taken during 1 st Qtr. Keeping in view present lockdown scenario all over the country.

However, keeping in view longer period required for completion of PWSS to extend FHTC to all households in Arsenic affected habitations, as per direction of Hon'ble NGT, planning has been made to install Community Water Purification Plants (CWPP) utilizing Arsenic Removal Techniques as an interim measure to provide optimum quantity of safe drinking water for drinking & cooking purpose.

This is for favour of your information and kind necessary action.

Yours faithfully,

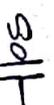

Chief Engineer (PHE), Water, Assam,
Hengerabari, Guwahati-36.

Memo No. PHE-1984/TB/2019/Pt-II/T-

Dtd. 06-05-2020

Copy to,

1. The Secretary to the Govt. of Assam, PHE Department, Assam secretariat, Dispur, GUWAHATI - 06, for favour of information and kind necessary action.



Chief Engineer (PHE), Water, Assam,
Hengerabari, Guwahati-36

**Government of Bihar
Public Health Engineering Department**

Letter no:- 64/A02-1034/18-882 Date: 6/5/2020

From,

D.S. Mishra
Engineer in Chief-cum special Secretary.

To,

Mr. Dharmendar Rai,
Under Secretary to the Government
Government of India
Department of Drinking Water & Sanitation
Water Quality Division
4th floor, Pt. Deendayal Antodaya Bhawan
CGO Complex, Lodhi Road, New Delhi-110003.

Sub: OA NO. 384/2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey & Anr V/s Union of India & Ors regarding problem of contamination of groundwater due to Arsenic and availability of Ground Water-regarding.

Ref: Your letter no WQ-11035/5/2018-WQ, dated 01.05.2020

Sir,

With reference to the above mentioned subject this is to inform you that the revised timelines for the coverage of Arsenic affected habitation as already by on earlier completion was July 2020. Due to occurrence of COVID-19 pandemic the progress of work has been badly affected and may delay in completion in work, but the remaining work will be completed well within the scheduled due date that is 31.12.2020. Updation of progress on IMIS is under process. A copy of physical progress is attached herewith for information.

Enclosure :- As above.

Yours faithfully,


(D.S. Mishra)

Engineer in Chief-cum special Secretary.

Physical Progress

Sl.no	uncovered habitation as on 06.5.20 as per IMIS	Out of uncovered habitation no of habitation covered by state plan/where quality improved	Balance on which work in progress	Remarks
1	332	114	218	Completion target August 2020

IMIS updation is being done

Handwritten signature
6/5/20

Target Habitations as on 31/03/2019

STATE Bihar Show
 Arsenic as per NWQSM Format-7
 Arsenic as per Format C-17 C
 Fluoride as per NWQSM Format-7
 Fluoride as per Format C-17 C

Total No. of Arsenic affected habitations	Already Covered habitations	Ongoing Habitations	Habitations for which proposal have been received	Left Out Habitations
1077	429	161	310	177

Target to be Covered : 648

May, 2019	June, 2019	July, 2019	August, 2019	September, 2019	October, 2019	November, 2019	December, 2019	January, 2020	February, 2020	March, 2020	April-June, 2020	July-September, 2020	October-December, 2020	January-March, 2021	Beyond
0	30	4	70	70	40	50	60	50	40	30	68	100	0	0	0

Entered total number of habitations : 648

Official of State accountable for completion of targeted coverage along with contact detail: (Min. 5 & max. 250 characters)

Engineer-In-Chief - 0612-2547368
 Chief Engineer - 8544429050
 Special Officer - 8544428616

*1 April 20
615720*

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Target Habitations as on 31/03/2019

STATE Bihar Show
 Arsenic as per NWQSM Format-7
 Arsenic as per Format C-17 C
 Fluoride as per NWQSM Format-7
 Fluoride as per Format C-17 C

Left Out Arsenic affected habitations not included under NWQSM	Already Covered habitations	Ongoing Habitations	Habitations for which proposal have been received	Left Out Habitations
150	0	11	0	139

Target to be Covered : 150

May, 2019	June, 2019	July, 2019	August, 2019	September, 2019	October, 2019	November, 2019	December, 2019	January, 2020	February, 2020	March, 2020	April-June, 2020	July-September, 2020	October-December, 2020	January-March, 2021	Beyond
0	0	0	0	0	20	29	12	20	17	10	42	0	0	0	0

Entered total number of habitations : 150

Official of State accountable for completion of targeted coverage along with contact detail: (Min. 5 & max. 250 characters)

Engineer-In-Chief - 0612-2547368
 Chief Engineer - 8544429050
 Special Officer - 8544428616

*1. Asade b
6/5/20*

Save

Office of the Chief Engineer-cum-Executive Director

Programme Management Unit (SWSM)

Drinking Water & Sanitation Department, Jharkhand
Doranda Bazar (Water Tower Compound, First floor)
Doranda, Ranchi - 834002, Jharkhand, Fax/ Phone: 0651-2481593
Email: swsm.jharkhand@gmail.com, Website: dwsd.jharkhand.gov.in

Letter No: 87/SWSM.....

Date: 24/05/2020

From: **Swetabh Kumar,**

Chief Engineer-cum- Executive Director
Jharkhand State Water & Sanitation Mission, Ranchi

To,

Mr. Ajay Kumar
Director (W/Q)
Ministry Of Jal Shakti
Department Of Drinking Water & Sanitation (Water Quality Division)
4th floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road, New Delhi-110003

Sub: Provision of potable water in quality affected areas -reg.

Ref.: Letter No-WQ-11035/5/2018-WQ, Dated-28th February, 2020

Sir,

With reference to aforesaid subject, it is to inform you that the status of arsenic affected habitations of Jharkhand State under NW/QSM is briefly detailed below:-

During March 2016, as per IMIS, 130 no of arsenic affected habitations were enlisted. For which, all 130 affected habitations were cross checked by State NABL Lab. After cross checked by NABL Lab, 6 habitations were detected as actual contaminated with arsenic. Out of which, 5 nos. of habitations are being covered by PWSS covering 3201 population and only 1 tola covering 353 population is uncovered for which proposal of ARU has been approved by Ministry.

With reference to Hon'ble National Green Tribunal's Order dated 11.09.2019 in OA No.384/2019 (earlier OA No-156 of 2015), compliance under Jharkhand state, it is to furnish that -

- 1.The target reduced time frame for covering 1 no. of arsenic left out habitation under NW/QSM is Oct-Dec-2020, for which proposal of CWPP (ARU) is already being approved by Ministry and is in a process of Tendering, which is delayed due to lockdown.
- 2.State has also furnished details of person accountable for targeted completion of coverage under this section.(NW/QSM Format)
- 3.State regularly monitor the coverage status on IMIS format C-17 A on regular basis.

This is for your kind information.

Thanking You,

Enclosure-Attached

Yours Sincerely,

(Swetabh Kumar)
Chief Engineer-cum- Executive Director

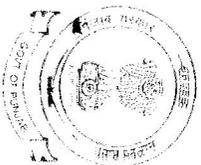
Water Quality Affected habitations with status of corrective measure along with left out habitations as per F-18

S. N.	Contamination	As per F-18 Contaminated Habitations	As per NABL State lab Verified contaminated Habitations	Total covered Tola	Rest no. of uncovered Tola	Action Plan / Corrective Measure for left out Habitations
1	2	3	4	5	6	7
1	Fluoride	998	316	301	10	Proposal of CWPP Already approved by GoI
2	Arsenic	130	8	7	1	Proposal of CWPP Already approved by GoI

29

8/16

69



Subject : OA No. 384/2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey & Anr V/s Union of India & Ors regarding problem of contamination of groundwater due to Arsenic and availability of Ground Water - regarding.

Dear Sh. Dharmendar Rai

Kindly refer your office letter no. WQ-11035/5/2018-WQ dated 01.05.2020 wherein you have requested to furnish compliance report w.r.t. Hon'ble National Green Tribunal (NGT) order dated 28.01.2020 in the aforementioned OA.

In the State of Punjab, earlier there used to be 854 habitations affected with Arsenic out of which Water Quality has been improved in 36 habitations. As such as on date, 818 habitations are arsenic affected in Punjab. Action taken report in the matter so as to provide the information to Hon'ble NGT is outlined as:

Sr. No.	Descriptions	No. of habitations	Remarks
1.	Habitations getting potable water through RO plants / retrofitted Arsenic-cum-Iron removal plants (AIRP)	199 (164 under NWQSM + 35 under Non-NWQSM.)	
2.	Being proposed to be covered in surface project	288 (158 under NWQSM + 130 under Non-NWQSM).	<ul style="list-style-type: none">• Work for 136 habitations has already been awarded under 2 cluster projects.• Bid process for awarding the work for remaining habitations is in process and likely to be awarded by 15.6.2020
3.	Proposed to be covered under retrofitting of AIRP	131 (All under NWQSM)	Project for 131 habitations awarded to IIT Madras and likely to be completed by 31.12.2020.
4.	Proposal for remaining arsenic affected habitations	200 (All non-NWQSM)	Project formulation is under process and has been delayed due to COVID 19
Total		818	

Note : Besides above, due to COVID 19, in 65 habitations out of these 818 habitations, where arsenic level is above 50 ppb, Department proposes to install standalone household purifiers as short term measures. Process has been initiated and likely to be awarded by 31.5.2020 and likely completion date is 31.12.2020.

With regards


Amit Talwar IAS
Head, DWSS

Sh. Dharmendar Rai
Under Secretary (WQ)
Government of India, Ministry of Jal Shakti
Department of Water and Sanitation, Gol
8th Floor, Pandit Deendayal Antyodaya Bhawan
CGO Complex Lodhi Road, New Delhi – 110 003



OFFICE OF HEAD

DEPARTMENT OF WATER SUPPLY & SANITATION

Water Works Complex, Phase-2, Sahibzada Ajit Singh Nagar-160055

Website: www.pbddwss.gov.in, E-Mail: Dirwdwss@gmail.com, Tele/fax: 0172-4330340

To

Sh. Ajay Kumar,
Director (Water),
Ministry of Jal Shakti, GoI,
Department of Drinking Water and Sanitation,
4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road, New Delhi.

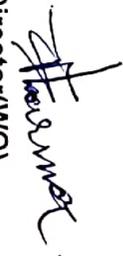
No. HoD/DWSS/WQ/20/481 Date. 07.05.2020

Subject: Quarterly Targets for covering Arsenic and Fluoride affected habitations to provide potable water

Ref: Head DWSS office DO letter no. 1920 dated 04.05.2020

In continuation to the above referred letter, it is requested that the quarterly targets for covering Arsenic and Fluoride affected habitations (under NWQSM and Non NWQSM) is as attached herewith for your kind information please. However, due to COVID 19, targets for covering few habitations will go beyond Dec 2020.

DA/ As above


Director(WQ)

Arsenic (492 habitations)-Under NWQSM									
Sr. No	Description	No. of Habitations	Target for short term measure				Target for long term	Remarks	
			April- June, 2020	July- September, 2020	October- December, 2020	January- March, 2021			
1	Quality improved	36	-	-	-	-	-	No Target	
2	Habitations getting potable water through AIRP/RO Plants	164	-	-	-	-	-	No Target	
3	Being proposed to be covered in Surface project	158	-	-	29	-	129		
4	Proposed and approved project for rectrofitting. MoU for implementation of the project has been signed with IIT Madras on 4th April 2020.	131	-	-	131	-	-		
5	New Project for installation of 3 nano material based Arsenic & Iron Removal plants for covering 3 Arsenic affected habitations @70 LPCD submitted to Government	3	-	-	3	-	-		
TOTAL		492	Total target for 492 habitations (Quality improved - 36 and Short Term measure already taken - 164)						

Arsenic (362 habitations)-Not Covered under NWQSM									
Sr. No	Description	No. of Habitations	Target for short term measure				Target for long term	Remarks	
			April- June, 2020	July- September, 2020	October- December, 2020	January- March, 2021			
1	Habitations getting potable water through AIRP/RO Plants	35	-	-	-	-	-	No target	
2	Being proposed to be covered in Surface project	130	-	-	16	-	114		
3	Proposed to be covered by instillation of Domestic Units as a short term measure	20	-	-	20	-	-		
4	Still to ve covered	177	-	-	177	-	-		
TOTAL		362	Total target for 362 habitations (Short Term measure already taken - 35)						

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Fluoride (285 habitations)-under NWQSM									
Sr.No	Description	No. of Habitations	Target for short term measure					Target for long term	Remarks
			April-June, 2020	July-September, 2020	October-December, 2020	January-March, 2021	Beyond		
1	Quality improved	95	-	-	-	-	-	No target	
2	Habitations getting potable water through RO plants	43	-	-	-	-	-	No target	
3	Being proposed to be covered in Surface project	129	-	-	-	-	129		
4	New Project for installation of 11 RO plants for covering 8 Fluoride affected habitations where TDS is more than 500 mg/l submitted to Government (NITI Aayog)	8	-	-	8	-	-		
5	New Project for installation of 7 plants for covering 7 Fluoride affected habitations where TDS is less than 500 mg/l submitted to Government (NITI Aayog)	7	-	-	7	-	-		
6	Prohct doe Instalation CWPP submitted to Government	3	-	-	3	-	-		
TOTAL		285	Total target for 147 habitations (Quality Improved : 95 and Short Term mesasure already taken :43)						

Fluoride (134 habitations)-Not Covered under NWQSM									
Sr.No	Description	No. of Habitations	Target for short term measure					Target for long term	Remarks
			April-June, 2020	July-September, 2020	October-December, 2020	January-March, 2021	Beyond		
1	Habitations getting potable water through RO plants	39						No Target	
2	Being proposed to be covered in Surface project	59					59		
3	Still to ve covered	36				36			
TOTAL		134	Total target for 95 habitations (Short Term mesasure already taken :39)						

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Telegram : Jal Nigam

Telephone : 0522-4016519

Mob : 9473943005

Uttar Pradesh Jal Nigam

Head Office, 6- Rana Pratap Marg, Lucknow – 226001

Letter No. 95/2024-115T (DA-384249)/20 Dated 04-05-2020

To

Under Secretary
Government of India
Ministry of Jal Shakti
Drinking Water and Sanitation
New Delhi.

Sub:- OA No. 384/2019 (earlier OA no 156 of 2015) Vs Mrs Sunita Pandey and Anr
V/s Union of India & Ors regarding problem of contamination of groundwater
due to Arsenic and availability of Ground Water – regarding.

Sir,

Kindly refer to your letter no. WQ-11035/5/2018-WQ dt. 01.05.2020 regarding
submission of action taken report in the said matter by 3rd May 2020.

Action taken report for coverage of arsenic affected habitations as follows:-

1. Strict compliance of the order of Hon'ble NGT is being done at state and district level.
2. The programme for total coverage of arsenic affected habitations has been preponed and is scheduled to cover these habitations by December 2020.
3. Out of 707 habitations (As on 25.03.2019), 363 habitations have been covered by safe drinking water supply arrangement till 31.03.2020. The present status is enclosed. The plan for coverage of balance 344 arsenic affected habitations is also attached.
Keeping in view the period of execution of piped water supply schemes ARU (Arsenic removal unit) are being installed in arsenic affected habitations as an interim measure for providing safe drinking water in affected habitations.
4. Action to improve the provision of potable water supply in Arsenic affected habitations and report the coverage status on IMIS is being done.

Annexure- As above.

Yours Faithfully

(G.P. Shukla)

Chief Engineer (Rural)

Copy for information

- 1- Principal Secretary, Namami Gange and Rural Water Supply Department,
Government of Uttar Pradesh.
- 2- Managing Director, UP Jal Nigam, Lucknow.

Chief Engineer (Rural)

Status arsenic affected habitations
Uttar Pradesh

As on 25.03.2019		As on 25.06.2019		As on 09.12.2019		As on 26.01.2020		As on 31.03.2020	
No. of Arsenic affected habitations	707	No. of Arsenic affected habitations	650	No. of Arsenic affected habitations	607	No. of Arsenic affected habitations	606	No. of Arsenic affected habitations	344
Population	532507	Population	457893	Population	409918	Population	409180	Population	293441

Coverage plan for remaining Arsenic affected habitations

proposed coverage during			Balance
Apr to June 2020	July to Sept 2020	Oct to Dec 2020	habitations as on 01.04.2020
44	150	150	344

३० वी० थी० सुकना
मुख्य अधिकारी (ग्रामीण)

4.5.20




GOVERNMENT OF WEST BENGAL
Public Health Engineering Directorate
N.S. Buildings, (7th Floor), 1, K. S. Roy Road, Kolkata- 700001
[Tel.No. 033-2248-5281, Fax No. 033 2210-3993, E-mail: ce_hq@wbphed.gov.in]

Memo No. 3778 /60/31/2015

Dated: 04/05/2020

To
Sri Ajay Kumar
Director (WQ), Ministry of Jal Shakti
Department of Drinking Water & Sanitation
4th Floor, Pt. Deen Dayal Antyodaya Bhawan
New Delhi 110003

Sub :: OA No. 384/2019(earlier OA no. 156 of 2015) Mrs. Sunita Pandey & Anr V/s Union of India & Ors regarding problem of contamination of groundwater due to Arsenic and availability of Ground Water – regarding.

Ref: Your letter no. WQ-11035/5/2018-WQ dated 28-02-2020.

Sir,

In inviting to a reference to the above subject, I would like to furnish the following progress of coverage of Arsenic and Fluoride affected habitations in the state:

- i) An achievement of **106 %** has been made against the target of coverage of target of **Arsenic** affected habitations for the FY 2019-2020. The details are as below:

Arsenic Affected Habitations as per Report	Progress for FY 2019-20	
	Target of Coverage of Habitations (No.)	Actual Coverage of Habitations (No.)
F18	2,369	2,188
C17C	1,846	2,287
TOTAL	4,215	4,475

- ii) An achievement of **74.5 %** has been made against the target of coverage of target of **Fluoride** affected habitations for the FY 2019-2020. The details are as below:

Fluoride Affected Habitations as per Report	Progress for FY 2019-20	
	Target of Coverage of Habitations (No.)	Actual Coverage of Habitations (No.)
F18	254	104
C17C	162	206
TOTAL	416	310

In this context it will be pertinent to mention that in the ensuing YDU process, the no. of arsenic and fluoride affected habitations are likely to change significantly. Further, it has been observed that even after the corrections made in the no. of quality affected habitations through YDU, the same is not reflected in the NWO/SM page. Therefore, necessary provisions should be made so that there is a consistency in the no. of quality affected habitations across all reports/ pages.

Yours faithfully,

Chief Engineer (Head Quarter)
PHE Dte., Govt. of West Bengal

Memo No. 3778 / (1-2) / 60/31/2015

Dated: 04/05/2020

Copy forwarded for information to:

1. Sr. PA to Principal Secretary, PHE Department, Govt. of West Bengal.
2. PA to Engineer-in-Chief, PHE Department, Govt. of West Bengal.


Chief Engineer (Head Quarter)
PHE Dte., Govt. of West Bengal

Memo No. 3778 / (3-4) / 60/31/2015

Dated: 04/05/2020

Copy forwarded for information to:

1. The Superintending Engineer, Water Quality, WSSQ, PHE Department, Govt. of West Bengal.
2. The Deputy Superintending Engineer-II, Monitoring Cell, PHE Dte., Govt. of West Bengal.


Chief Engineer (Head Quarter)
PHE Dte., Govt. of West Bengal



Government of West Bengal
Public Health Engineering Directorate

N.S. Building, 1, K. S. Roy Road (7th Floor) Kolkata-700 001

Ph. No. 033-22485281/ Fax No. 033-2210 3993

E-mail: ce_hq@wbphed.gov.in

Memo No. 3881 /60/31/2015

Dated. 06/05/2020

To

Sri Ajay Kumar

Director (WQ), Ministry of Jal Shakti

Department of Drinking Water & Sanitation

4th Floor, Pt. Deen Dayal Antyodaya Bhawan

New Delhi 110003

Sub.: OA No. 384/2019(earlier OA no. 156 of 2015) Mrs. Sunita Pandey & Anr V/s Union of India & Ors regarding problem of contamination of groundwater due to Arsenic and availability of Ground Water – regarding.

- Ref:**
- i) Your letter no. WQ-11035/5/2018-WQ dated 28-02-2020.
 - ii) This office Memo No. 3778/60/31/2015 dated. 04/05/2020.

Sir,

In continuation to the letter under reference, I would like to add that the State has taken initiatives for providing alternate safe water sources in the interim period by extension of pipeline from nearby Piped Water Supply Schemes and installation of CWPP, wherever it is required. However, the desired achievement may get affected due to the prevailing lockdown condition in the State.

It will be pertinent to mention that a habitaton is declared as quality affected, even if one source has tested positive i.e. beyond the permissible limit. In general there are multiple safe water sources (hand pump tubewells) in quality affected habitations and people are made aware through different communication strategies to consume water from the nearby safe water source, till a long term solution is made available in that area.

Yours faithfully,


Chief Engineer, Head Quarter
Govt. of West Bengal

Memo No. 3881 /(1-2)/60/31/2015

Dated. 06/05/2020

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2. PA to Engineer-in-Chief, PHE Department, Govt. of West Bengal.


Chief Engineer, Head Quarter
Govt. of West Bengal

Memo No. 3881 /(3-4) /60/31/2015

Dated. 06/05/2020

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Chief Engineer, Head Quarter
Govt. of West Bengal